

ORISSA HIGH COURT**FILING REPORT AS ON :24/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0000690/2020	MD.EHSAN ALI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //
2	BLAPL/0000691/2020	CHITTARANJAN MOHARANA VS STATE OF ODISHA	PARIKSHIT PANDA VS	PHIRINGIA /74 /2019 () //
3	BLAPL/0000692/2020	RABI NARAYAN SAHU VS STATE OF ODISHA(VIG.)	DEBASIS SARANGI VS	CUTTACK VIGILANCE /45 /2019 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000040/2019
4	BLAPL/0000693/2020	GOPI HEMBRAM VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /359 /2019 () //
5	BLAPL/0000694/2020	SARASWATI SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /612 /2019 () //
6	BLAPL/0000695/2020	SANJAY SAMANTARAY VS STATE OF ODISHA	BHARATI DASH VS	BALANGA /168 /2019 () //
7	BLAPL/0000696/2020	ABID ASHRAFI @ HUSSAIN VS STATE OF ODISHA	ANIRUDHA DAS VS	NAWAPARA /102 /2019 () //
8	BLAPL/0000697/2020	PRASHANTA SABAR @ BHUTULU VS STATE OF ODISHA	ANANTA PRASAD MISHRA VS	JAMANKIRA /58 /2017 () //
9	BLAPL/0000698/2020	MADHUSUDAN MALLICK VS STATE OF ODISHA	AVIRAM PATRA-A VS	MAHANGA /198 /2019 () //
10	BLAPL/0000699/2020	SANTOSH DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	DHARMASALA /255 /2019 () //
11	BLAPL/0000700/2020	PRAKASH BARIK VS STATE OF ODISHA	B.R.TRIPATHY VS	KHATIGUDA /71 /2019 () //

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12	BLAPL/0000701/2020	PABITRA DAS VS STATE OF ODISHA	B.DASH VS	CHATRAPUR /240 /2019 () //
13	BLAPL/0000702/2020	SUJAY KUMAR BEHERA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	JHIRPANI P.S. /54 /2017 () //
14	BLAPL/0000703/2020	SAKHA @ PARAMANANDA DHARUA VS STATE OF ODISHA	J.N.PANDA VS	/ /0 () //
15	BLAPL/0000704/2020	BINDI MUNDA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	LAHUNIPADA /94 /2018 () //
16	BLAPL/0000705/2020	CHUTIA @ TUTU MAHAPATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /100 /2019 () //
17	BLAPL/0000706/2020	JAGA @ JAGANNATH PALAI VS STATE OF ODISHA	CHITTA RANJAN DASH VS	NAYAPALLI P.S. /217 /2016 () //
18	BLAPL/0000707/2020	GALU SAHU @ GOLU @ SANKAR SAHU VS STATE OF ODISHA	UDIT RANJAN JENA VS	BOLANGIR TOWN /94 /2017 () //
19	BLAPL/0000708/2020	ANIL KHARA @ ANIK KHORA @ BUTI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /294 /2019 () //
20	BLAPL/0000709/2020	AJIT KUMAR SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /7 /2020 () //
21	BLAPL/0000710/2020	MIR SAIF ALLI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /16 /2020 () //
22	BLAPL/0000711/2020	SONU @ KANHU PRADHAN VS STATE OF ODISHA	MANAS CHAND VS	RANPUR /170 /2019 () //
23	BLAPL/0000712/2020	DEEPAK DAS @ DIPA DAS	DEEPAK KU SAHOO	AUL /56 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000713/2020	DEEPAK DAS @ DIPA DAS	DEEPAK KU SAHOO	AUL /154 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000714/2020	DEEPAK DAS @ DIPA DAS	DEEPAK KU SAHOO	AUL /155 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000715/2020	CHAITANYA DIGAL	SMRUTI RANJAN MOHAPATRA	GOCHHAPADA /28 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000716/2020	PRAKASH XESS	ABHAYA KUMAR SHARMA	GOVINDPUR /59 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000717/2020	RAHUL MUNDA	ABHAYA KUMAR SHARMA	MAHULPALI /48 /2018
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000718/2020	SK TAHIR	SMRUTI RANJAN MOHAPATRA	SINGLA /9 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000719/2020	LULU BEHERA	AMIT KU NATH	ANGUL TOWN /545 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000720/2020	RABINDRA KUMAR PARIDA	MANORANJAN PADHY	KHALLIKOTE /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000721/2020	AKSHAY KUMAR PARIDA	PRAMOD KUMAR JENA	BALASORE TOWN /206 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000722/2020	RAGHUNATH BEHERA	SUKUMAR DEBDAS	SECTOR-19 /32 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000723/2020	RABINDRA SAHOO	RAMAKRISHNA NAIK	BIDANASI /92 /2017
		VS	VS	()

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35	BLAPL/0000724/2020	STATE OF ODISHA RAGHUNATH BEHERA VS	SUKUMAR DEBDAS VS	// BANDOMUNDA /84 /2019 ()
36	BLAPL/0000725/2020	STATE OF ODISHA SILU @ SURESH CHANDRA BEHERA VS	SANGRAM RATH VS	// OLATPUR /97 /2019 ()
37	BLAPL/0000726/2020	STATE OF ODISHA SUSHANTA BHOI VS	DHIRENDRA KU MOHAPATRA VS	// HEMGIR /89 /2018 ()
38	BLAPL/0000727/2020	STATE OF ODISHA SANU @ SANTOSH KUMAR DEHURY @ SANTOSH KUMAR DASH VS	SANTOSH KUMAR DASH VS	// BHUBAN /222 /2016 ()
39	BLAPL/0000728/2020	STATE OF ODISHA KRUPARAM SUNA VS	SARAT KUMAR JENA VS	// AMBABHONA /8 /2020 ()
40	BLAPL/0000729/2020	STATE OF ODISHA JAGAMOHAN KANHAR VS	SUSANTA KUMAR BARAL VS	// GOCHHAPADA /17 /2016 ()
41	BLAPL/0000730/2020	STATE OF ODISHA MITHUN BHOI VS	BISWAJIT NAYAK VS	// CHANDANPUR /169 /2018 ()
42	BLAPL/0000731/2020	STATE OF ODISHA RAJANIKANTA DALABEHERA VS	DEBASNAN DAS VS	// / /0 ()
43	BLAPL/0000732/2020	STATE OF ODISHA(VIG.) ANANDA NAIK VS	SITIKANT MISHRA VS	// TARBHA /147 /2014 ()
44	BLAPL/0000733/2020	STATE OF ODISHA MILU @ MALAY @ MILAN DAS VS	SAMVIT MOHANTY VS	// PARADEEP LOCK /208 /2019 ()
45	BLAPL/0000734/2020	STATE OF ODISHA JHANTULAL @ JHANTU MANDAL VS STATE OF ODISHA	ASIT KU. JENA VS	// MALKANGIRI /233 /2019 () //

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46	BLAPL/0000735/2020	JHANTULAL @ JHANTU MANDAL VS STATE OF ODISHA	ASIT KU. JENA VS	MALKANGIRI /230 /2019 () //
47	BLAPL/0000736/2020	JHANTULAL @ JHANTU MANDAL VS STATE OF ODISHA	ASIT KU. JENA VS	MALKANGIRI /220 /2019 () //
48	BLAPL/0000737/2020	RAGHUMANI DEEP VS STATE OF ODISHA	B.B.ROUTRAY VS	SOHELLA /68 /2018 () //
49	BLAPL/0000738/2020	NRUSINGHA SAHU VS STATE OF ODISHA	B.B.ROUTRAY VS	KHAMAR /145 /2019 () //
50	BLAPL/0000739/2020	BACHAN @ ALEKHA ROUTRAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /234 /2017 () //
51	BLAPL/0000740/2020	GOPINATH KHANDUALA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /73 /2010 () //
52	BLAPL/0000741/2020	GULI RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /535 /2019 () //
53	BLAPL/0000742/2020	ANTARYAMI DIGAL @ ANTA JAMI DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /43 /2019 () //
54	BLAPL/0000743/2020	SANJIT MAHANAN @ SANJEET MAHANANDI VS STATE OF ODISHA	IRASANTA KUMAR SAHOO VS	KUNDRA /57 /2019 () //
55	BLAPL/0000744/2020	SANJAY @ SANJAYA MAHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /9 /2020 () //
56	BLAPL/0000745/2020	SUNIL NANDA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /7 /2020 () //
57	BLAPL/0000746/2020	TOFAN KUMABHAR	AKSHAY KU. SAHOO	NARLA /51 /2018

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0000747/2020	BABY DEVI	RAJIB LOCHAN PATTNAIK	JEYPORE SADAR /121 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0000748/2020	PANDIT BADRA	A.K.SAHOO	KANDHEIGOLE /78 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0000749/2020	BIBHU @ PRATAP SAHOO	DEEPAK KU SAHOO	MARSHAGHAI /18 /2017
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0000750/2020	MANOJ SUTAR	DEEPAK KU SAHOO	PATKURA /386 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0000751/2020	LINGANA PUJARI	SURYAKANTA DWIBEDI	PAPADAHANDI /179 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0000752/2020	SUDHIR KUMAR SAHOO	MAMITARANI SUTAR	EOW,BHUBANESWAR /6 /2019
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0000753/2020	TUNA@KRUSHNA CHANDRA SAHOO	ARUN KUMAR DAS	DHENKANAL SADAR /346 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0000754/2020	BACHAN @ ALEKHA ROUTRAY	AMULYA RATNA PANDA	BALICHANDRAPUR /51 /2009
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0000755/2020	SANTOSH DAS	PARTHA SARATHI NAYAK	DHARMASALA /375 /2019
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0000756/2020	SISIRA DAS	S.ROUT	OLATPUR /71 /2019
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0000757/2020	CHANDAN KUMAR PATRA	SMRUTI RANJAN MOHAPATRA	TALCHER TOWN /335 /2019
		VS	VS	()

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69	BLAPL/0000758/2020	STATE OF ODISHA RAJA @ KULAMANI DALEI VS	SURYAKANTA DWIBEDI VS	// BAISINGA /159 /2019 ()
70	BLAPL/0000759/2020	STATE OF ODISHA PRAVASH LOCHAN ROUT VS	SAMIR KUMAR MISHRA VS	// NAYAGARH SADAR /5 /2020 ()
71	BLAPL/0000760/2020	STATE OF ODISHA BIJAYA NAYAK VS	DEEPAK KU SAHOO VS	// KENDRAPARA /45 /2019 ()
72	BLAPL/0000761/2020	STATE OF ODISHA PAKU @ SOMANATH BHUJABALA VS	JITENDRA SAMANTARAY VS	// KHURDA MODEL /345 /2019 ()
73	BLAPL/0000762/2020	STATE OF ODISHA BIBHU @ PRATAP SAHOO VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /56 /2017 ()
74	BLAPL/0000763/2020	STATE OF ODISHA BIBHU @ PRATAP SAHOO VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /173 /2016 ()
75	BLAPL/0000764/2020	STATE OF ODISHA SAMUEL EKKA VS	SOUMYA RANJAN DAS VS	// BIRMITRAPUR /124 /2019 ()
76	BLAPL/0000765/2020	STATE OF ODISHA B.ASHOK PATRA VS	S.PATRO VS	// CHAMAKHANDI /92 /2018 ()
77	BLAPL/0000766/2020	STATE OF ODISHA RAMAKANTA KANHAR VS	ASHOK SAHOO VS	// NAYAGARH /76 /2016 ()
78	BLAPL/0000767/2020	STATE OF ODISHA DEBASHISH ROUL VS	BIDYALOK MOHAPATRA VS	// KISHORENGAR /4 /2020 ()
79	BLAPL/0000768/2020	STATE OF ODISHA ASHISH @ ADI BHUE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// BIJEPUR /223 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	BLAPL/0000769/2020	GANDU NAIK VS STATE OF ODISHA	S.K.BHANJADEO VS	JAGANNATHA PRASAD /222 /2019 0 //
81	CMAPL/0000082/2020	KALYANI SETHI VS STATE OF ODISHA	ADV. VS	// 0 //
82	CMAPL/0000083/2020	SURESH KU.SOMANI VS STATE OF ODISHA	ADV. VS	// 0 //
83	CMP/0000083/2020	HARIHAR MARANDI VS GANGADHAR BADU	SIDHHESWAR BAUG VS	// 0 //
84	CMP/0000084/2020	PRABHAT KUMAR SWAIN VS OSFC	BIBHUTI BHUSAN MISHRA 2 VS	// 0 //
85	CMP/0000085/2020	KARTIK CHANDRA MOHANTY VS ADETYA KUMAR BEHERA	NILA MADHAB PRAHARAJ VS	// 0 //
86	CMP/0000086/2020	MAHENDRA KUMAR ROUSTRAY VS LINGARAJ RATH	SUVASHISH PATTANAIAK VS	// 0 //
87	CMP/0000087/2020	PRASANTA KUMAR BIDHAR VS SNEHALATA BIDHAR	BIDYADHAR PRADHAN VS	// 0 //
88	CMP/0000088/2020	SANTOSH MAHALIK VS HRUSHIKESH NAYAK	AKSHAYA KUMAR NAYAK VS	// 0 //
89	CONTC/0000300/2020	BHIKARI CHARAN MOHANTY VS SECRETARY TO GOVT. OF ORISSA	ADV. VS	// 0 //
90	CONTC/0000301/2020	CHHATISH CHANDRAA NAIK VS REGHU, IAS	MANAS PATI VS	// 0 //
91	CONTC/0000302/2020	JANMEJAY PARIDA	ARJUNA CH.BEHERA	//

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		VS	VS	0
92	CONTC/0000303/2020	K.SUDARSHAN CHAKRAVARTHY SANJAY KESHARI MOHAPATRA	adv	//
		VS	VS	0
93	CONTC/0000304/2020	UMASANKAR DAS GOURANGA CHARAN SUTAR	ADV	//
		VS	VS	0
94	CONTC/0000305/2020	ARUN BOTHRA G.RASMITA PRADHAN	ADV	//
		VS	VS	0
95	CONTC/0000306/2020	BALWANT SINGH NIRANJAN DHADA	ADV	//
		VS	VS	0
96	CONTC/0000307/2020	SUNDARLAL SEAL NARAYAN BEHERA	ADV	//
		VS	VS	0
97	CONTC/0000308/2020	DILLIP KUMAR SARANGI UMA SHANKAR PRASAD	ADV	//
		VS	VS	0
98	CONTC/0000309/2020	ARUN BOTHRA PREMAMANJARI MOHANTY	SOUMYA MISHRA	//
		VS	VS	0
99	CONTC/0000310/2020	AJAY PRATAP SWAIN DULIMANI HEMBRAM	ADV	//
		VS	VS	0
100	CONTC/0000311/2020	P.BIRABHADRA SWAMI NARAYAN CHANDRA SWAIN	ADV	//
		VS	VS	0
101	CONTC/0000312/2020	JAGANNATH POHI CHITTA RANJAN RAY	R.N.MOHANTY	//
		VS	VS	0
102	CONTC/0000313/2020	ANUP KUMAR SAHOO SULACHANA BEHERA	R.N.MOHANTY	//
		VS	VS	0

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103	CONTC/0000314/2020	PRADIPTA KUMAR ROUT MINATI DEI VS	ADV VS	// // ()
104	CONTC/0000315/2020	AJAYA PRATAP SWAIN RAJENDRA PRASAD NANDA VS	ADV. VS	// // ()
105	CONTR/0000002/2020	SURENDRA KUMAR SURYAKANT BEHERA VS	SIDHARTH PRASAD DAS VS	// //0 ()
106	CRLA/0000067/2020	SP,PUIR OMM @ BISWAJIT NAYAK VS	B.S.DASPARIDA VS	// //0 ()
107	CRLA/0000068/2020	STATE OF ODISHA GOBARDHAN MALIK VS	ROHIT MAHATO VS	// RAJKANIKA /241 /2015 ()
108	CRLA/0000069/2020	STATE OF ODISHA SURJYA @ SURJYAMANI PRADHAN VS	ARUN KUMAR DAS VS	// DASPALLA /115 /2013 ()
109	CRLA/0000070/2020	STATE OF ODISHA LOCHAN UDABAR VS	PARTHA SARATHI NAYAK VS	// KANDHEIGOLE /32 /2012 ()
110	CRLA/0000071/2020	STATE OF ODISHA DEBABRATA SAHOO @ MITHUN @ DEBAPRASAD SAHOO VS	SIDHANT KUMAR HANTY VS	// NAYAKOT /34 /2019 ()
111	CRLA/0000072/2020	STATE OF ODISHA SIDHANTA DAS @ SIDHANT KU DAS VS	TUKUNA KU MISHRA VS	// RANPUR /204 /2016 ()
112	CRLA/0000073/2020	STATE OF ODISHA KAMBU HATI VS	MANOJ KUMAR PATI VS	// SINDHIKELA PS /59 /2013 ()
113	CRLMA/0000023/2020	STATE OF ODISHA BIPIN NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// FATEGARH /48 /2006 ASSISTANT SESSIONS JUDGE,NAYAGARH(Nayagarh *) ST/0000074/2011

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114	CRLMC/0000223/2020	BIBEKANANDA BEHERA @ BAPU VS STATE OF ORISSA	SATYABRATA SENAPATI VS	SIMULIA /81 /2009 () //
115	CRLMC/0000224/2020	DHIREN PRADHAN VS STATE OF ODISHA	K.KHANTIA VS	BANSADA /207 /2015 () //
116	CRLMC/0000225/2020	P.NILAKANTHA REDDY VS STATE OF ODISHA	CHITTA RANJAN DASH VS	KHANDAGIRI P.S. /568 /2019 () //
117	CRLMC/0000226/2020	PRAKASH KUMAR JENA VS ARJANA BIBI	CHITTA RANJAN DASH VS	/ /0 () //
118	CRLMC/0000227/2020	BIBHUDENDRA PRADHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	THAKURGARH /54 /2015 () //
119	CRLMC/0000228/2020	SRIKANTA SHA VS STATE OF ODISHA	MANAS CHAND VS	SOSO /15 /2019 () //
120	CRLMC/0000229/2020	BABULAL THAKUR VS STATE OF ODISHA	MANAS CHAND VS	/ /0 () //
121	CRLMC/0000230/2020	DUSHMANT CHOUDHURY VS STATE OF ODISHA	ANIRUDHA DAS VS	RAGHUNATHPALI /137 /2019 () //
122	CRLMC/0000231/2020	ALEKHA CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	KHANDAGIRI P.S. /22 /2018 EXECUTIVE MAGISTRATE,BBSR(Khordha *) CMC/0001216/2018
123	CRLMC/0000232/2020	SUNDARI PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /331 /2019 () //
124	CRLMC/0000233/2020	CHINMAYEE PATRA@RAUL VS STATE OF ODISHA	SARADA PRASAD DASH VS	BHUBAN /332 /2019 () //
125	CRLMC/0000234/2020	SANTOSH PATRA	CHINMAYA MOHANTY	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0000235/2020	MRUTYUNJAY JENA@DHULIA	PRAVASH CH.JENA	BHOGRAI /55 /2019
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0000236/2020	ARJUNA SWAIN	SANJEEB BEHERA	KHALLIKOTE /38 /2008
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0000237/2020	JHUNU BISOI	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /117 /2007
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0000238/2020	DEBI PRASAD DASH	JATESWAR NAYAK	PURI TOWN /197 /2019
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0000239/2020	MARTIN DEOGAM	A.K.SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0000240/2020	BHUBANESWAR NAYAK	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		SUB-COLLECTOR, BARGARH		//
132	CRLMC/0000241/2020	PURNIMA SWAIN	AKSHAYA KUMAR PANDEY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0000242/2020	NASIR KHAN@SONU	CHEERA RANJAN SATAPATHY	JAGATPUR /274 /2017
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMC/0000243/2020	SATYABRATA SWAIN	SUSANT KUMAR NATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0000244/2020	KARUNAKAR PRADHAN	SABYASACHI MISHRA	RANPUR /302 /2017
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0000245/2020	SANDEEP PARIDA@SANU	BIJAY KUMAR MOHANTY	JATNI P.S. /339 /2016
		VS	VS	()

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137	CRLMP/0000114/2020	STATE OF ODISHA LAXMI MALIK VS	PRAMODA KUMAR MISHRA VS	// / /0 ()
138	CRLMP/0000115/2020	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	BHUBAN MOHAN BHUYAN VS	// / /0 ()
139	CRLMP/0000116/2020	STATE OF ORISSA SATYAJIT MAHANTY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
140	CRLMP/0000117/2020	STATE OF ODISHA BUDHI BISWAL VS	SANGRAM RATH VS	// / /0 ()
141	CRLMP/0000118/2020	STATE OF ODISHA RANJITA MISHRA VS	SAROJ KU DASH VS	// / /0 ()
142	CRLMP/0000119/2020	STATE OF ODISHA GO DIGIT GENERAL INSURANCE CO LTD VS	ADAM ALI KHAN VS	// / /0 ()
143	CRLMP/0000120/2020	STATE OF ODISHA BASANTA MALIK VS	KSHIROD K.ROUT VS	// / /0 ()
144	CRLMP/0000121/2020	STATE OF ODISHA SUMANTA KUMAR ROUT VS	AMIYA KUMAR TARAI VS	// / /0 ()
145	CRLMP/0000122/2020	THE STATE OF ORISSA SUMANTA KUMAR ROUT VS	AMIYA KUMAR TARAI VS	// / /0 ()
146	CRLMP/0000123/2020	THE STATE OF ORISSA AMRUT MOHANTY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
147	CRLMP/0000124/2020	STATE OF ODISHA PRAVAKAR KARAN VS STATE OF ORISSA	SUVASHISH PATTANAIAK VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMP/0000125/2020	SABITA SAHOO VS STATE OF ODISHA	A.PATTANAİK VS	/ /0 0 //
149	CRLMP/0000126/2020	GOUTAM ROUT VS JHARANA ROUT	PRASANTA KUMAR NANDA VS	/ /0 0 //
150	CRLMP/0000127/2020	SUBHADRA BEURA VS STATE OF ORISSA	KARUNAKAR GAYA VS	/ /0 0 //
151	CRLMP/0000128/2020	JITENDRA KUMAR JENA VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 0 //
152	CRLMP/0000129/2020	SHASHADHAR SHIAL VS STATE OF ODISHA	R.N.MOHANTY VS	/ /0 0 //
153	CRLMP/0000130/2020	DIPTI BISWAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 0 //
154	CRLREV/0000059/2020	UMESH CHANDRA PATRA @ UMESH PATRA VS STATE OF ODISHA	SURESH KUMAR JENA VS	KHARIAR /25 /2019 0 //
155	CRLREV/0000060/2020	GANESH LAL SAHU VS STATE OF ODISHA	SURESH KUMAR JENA VS	KHARIAR /25 /2019 0 //
156	CRLREV/0000061/2020	SAROJ MALLİK @ NUNI MALLİK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /202 /2019 0 //
157	CRLREV/0000062/2020	SARITA MISHRA VS DEBADATTA MISHRA	NIRANJAN LENKA VS	/ /0 0 //
158	CRLREV/0000063/2020	SANTOSH KUMAR TRIPATHY VS SANDHYARANI TRIPATHY	MD.RIAZ VS	/ /0 0 //
159	CRLREV/0000064/2020	MEENA KUMARI SAHOO	A.K.PRADHAN	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	CRLREV/000065/2020	HIMANSHU SEKHAR PRADHAN @ HIMANSHU SEKHAR PRADHAN	SEKHAR PRADHAN	JALESWAR /32 /2014
		VS	VS	0
		STATE OF ODISHA		//
161	CRLREV/000066/2020	AMARESH KHUNTIA	RAMAKRISHNA NAIK	//0
		VS	VS	0
		SWARNALATA KHUNTIA		//
162	CRLREV/000067/2020	MAFI @ BIBHUTI BHUSAN NAIK	S.ROUT	KANIHA /211 /2016
		VS	VS	0
		STATE OF ODISHA		//
163	FAO/000071/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD	RESONTO KUMAR MAHALI	//
		VS	VS	0
		RAMESH KU.NAYAK		//
164	FAO/000072/2020	THE ASSISTANT MANAGER LEGAL, M/S. CHOMASANDALAM MS G.I.CO. LTD.	MS.MANDALAM	//
		VS	VS	0
		SANJU DEI @ PRADHAN		//
165	FAO/000073/2020	THE MANAGER, LEGAL CELL, M/S. RELIANCE G.I.CO. LTD.	CHHOTU LAD.	//
		VS	VS	0
		LAXMIPRIYA PARMANIK		//
166	FAO/000074/2020	RELIANCE G.I.CO. LTD.	G.P.DUTTA	//
		VS	VS	0
		BIRANJ DEVI		//
167	FAO/000075/2020	LEGAL MANAGER, RELIANJCE G.I.CO. LTD.	G.P.DUTTA	//
		VS	VS	0
		SASMITA SATAPATHY		//
168	FAO/000076/2020	THE EXECUTIVE ENGINEER ELECTRICAL, RAHANSOTA ELECTRICITY DIVISION	BRANJANTA KILTRHCTH	//
		VS	VS	0
		ADIKANDA MOHANTA		//
169	FAO/000077/2020	RINA @ RINARANI KHATUA	DEEPALI MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
170	FAO/000078/2020	LAXMI MOHANTY	DEEPALI MOHAPATRA	//
		VS	VS	0

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171	FAO/000079/2020	UNION OF INDIA RADHA DEVI SAHU VS	DHANANJAYA MUND VS	// // 0
172	MACA/000041/2020	UNION OF INDIA THE BRANCH MANAGERR, NEW INDIA ASSURANCE CO. LTD. VS	G.P.DUTTA VS	// // 0
173	MACA/000042/2020	BHANUMATI MANDAL RELIANCE GENERAL INSURANCE CO. VS	G.P.DUTTA VS	// // 0
174	MACA/000043/2020	HEMALIN MOHANTY THE MANAGER, BAJAJ ALLIANZ G.I.CO. LTD. VS	G.P.DUTTA VS	// // 0
175	MACA/000044/2020	RUNU @ JHUNU PANDA THE NEW INDIA ASSURANCE CO. VS	G.P.DUTTA VS	// // 0
176	MACA/000045/2020	MANORANJAN JENA KAILASH CHANDRA DAS VS	ANTARYAMI DASH VS	// // 0
177	MACA/000046/2020	ARAKHITA SAHOO SWAPNA NAYAK VS	BIRANCHI NARAYAN RATH VS	// // 0
178	MATA/000015/2020	BASUDEV PRADHAN SHARMISTHA SAMAL VS	SOU MENDRA PATTANA I K VS	// // 0
179	MATA/000016/2020	DR. GOUTAM RAO MANOJ KU.PATRA VS	PRABIR KUMAR RAY VS	// // 0
180	RPFAM/000026/2020	MINATI KUMARI SAHOO SK.AINUL VS	RAJENDRA N.ROUT VS	// // 0
181	RPFAM/000027/2020	CHANDINI BIBI SATYANANDA SAHOO VS	DEEPALI MOHAPATRA VS	// // 0
		SIMA SAHOO		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	RPFAM/0000028/2020	KAKRUNAKAR PANDA VS SAUMYA MANJARI PARHI	TANMAY MISHRA VS	// 0 //
183	RPFAM/0000029/2020	JAYARAM PRADHAN VS SANTOSI RAY	S.S.RAY (2) VS	// 0 //
184	STREV/0000003/2020	M/S.MADANLAL AGARWAL VS STATE OF ODISHA	PRAKASH KUMAR JENA VS	// 0 //
185	STREV/0000004/2020	M/S. SHREE MAHADEVI DAL AND OIL MILL VS STATE OF ODISHA	PRAKASH KUMAR JENA VS	// 0 //
186	TRP(C)/0000026/2020	SUSMITA TRIPATHY VS JITENDRA TRIPATHY	SUBRAT KU.SATPATHY VS	// 0 //
187	WA/0000051/2020	KISHORI MOHAN DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
188	WA/0000052/2020	RAKESH CH.CHINARA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	// 0 //
189	WP(C)/0002881/2020	BHUPENDRA PR.NAYAK VS STATE OF ORISSA	SUSHANTA KU.PRADHAN VS	// 0 //
190	WP(C)/0002882/2020	DAYANIDHI NAIK VS STATE OF ODISHA	B.K.NAYAK-3 VS	// 0 //
191	WP(C)/0002883/2020	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	B.K.NAYAK-3 VS	// 0 //
192	WP(C)/0002884/2020	BRAJABANDHU SAHU VS STATE OF ODISHA	B.K.NAYAK-3 VS	// 0 //
193	WP(C)/0002885/2020	RINA BISWAS	M/S.PRASANNA KUMAR PARHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		CENTRAL BUREAU OF INVESTIGATION (CBI)		//
194	WP(C)/0002886/2020	MANJULA PANDA	M/S.RAMAKRISHAN BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0002887/2020	UNION OF INDIA	M/S. SUDHIR KUMAR PATRA	//
		VS	VS	0
		RAMAKANTA NAIK		//
196	WP(C)/0002888/2020	LAXMIPRIYA SUTAR	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0002889/2020	LABANGA LATA SWAIN	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0002890/2020	BALAKRUSHNA PANDA	M/S.MANORANJAN ACHARYA	//
		VS	VS	0
		ARCHANA SABAT @ PANDA		//
199	WP(C)/0002891/2020	KANCHANBALA PATTNAIK	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0002892/2020	KUSUMA DEI	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0002893/2020	AHALYA NAYAK	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0002894/2020	MANJULATA SWAIN	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0002895/2020	SUSAMA MOHANTY	RAMAKRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0002896/2020	NARAYANA CHANDRA SAHOO @ NARAYAN	M/S.SOLICITORS GENERAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0002897/2020	SPECIAL LAND ACQUISITION OFFICER SNEHALATA DAS VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// // 0 //
206	WP(C)/0002898/2020	UMA BEHERA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
207	WP(C)/0002899/2020	SARAD KUMAR MUKHI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
208	WP(C)/0002900/2020	BANCHHA BAGARTI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
209	WP(C)/0002901/2020	VIBEKANANDA ADHIKARY VS STATE OF ODISHA	M/S.BIGYAN KUMAR SHARMA VS	// 0 //
210	WP(C)/0002902/2020	MALAY K.ROUTRAY VS STATE OF ODISHA	M/S.M.R.DHAL VS	// 0 //
211	WP(C)/0002903/2020	GOKUL MALLIK VS STATE OF ODISHA	B.K.NAYAK-3 VS	// 0 //
212	WP(C)/0002904/2020	SIMANCHAL MANDAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
213	WP(C)/0002905/2020	SUSHANTA KUMAR SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
214	WP(C)/0002906/2020	PRADIP KUMAR SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
215	WP(C)/0002907/2020	AJAY KISHORE MAHARANA VS COMMISSIONER CUM SECRETARY TO GOVT	MANAS PATI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0002908/2020	DEBASISH PRADHAN VS STATE OF ODISHA	M/S.GYANA RANJAN TRIPATHY VS	// 0 //
217	WP(C)/0002909/2020	RAMAKANTA MOHANTA VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
218	WP(C)/0002910/2020	DINABANDHU SWAIN VS STATE OF ODISHA	M/S.ROHIT MAHATO VS	// 0 //
219	WP(C)/0002911/2020	CHAITANYA KUMAR MOHANTA VS STATE OF ODISHA	M/S.SAMEER KUMAR DAS VS	// 0 //
220	WP(C)/0002912/2020	SUKANTA GARABADU VS DEPUTY COMMISSIONER OF INCOME TAX	M/S.SATYAJIT MISRA VS	// 0 //
221	WP(C)/0002913/2020	SUPRAVA NAYAK VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
222	WP(C)/0002914/2020	SANTOSH KUMAR KALET VS STATE OF ODISHA	M/S.SAILABALA JENA VS	// 0 //
223	WP(C)/0002915/2020	BIJAY SRINIVAS NAG VS STATE OF ODISHA	M/S.SAILABALA JENA VS	// 0 //
224	WP(C)/0002916/2020	MOHAN KANHAR VS STATE OF ODISHA	M/S.SAILABALA JENA VS	// 0 //
225	WP(C)/0002917/2020	PRAKASH CHANDRA PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
226	WP(C)/0002918/2020	HIRADHAR MAJHI VS BALLABHA SINGH MAJHI	SUKANTA KUMAR DALAI VS	// 0 //
227	WP(C)/0002919/2020	BIJAY KUMAR PANDA	SUKANTA KUMAR DALAI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0002920/2020	RAMA KUMAR SAHU	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ORISSA		//
229	WP(C)/0002921/2020	SARATA CHANDRA NAYAK	M/S. SIDHARTH SANKAR MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
230	WP(C)/0002922/2020	UMAKANTA SETH	M/S.ASHOK KUMAR PARIDA	//
		VS	VS	0
		THE STATE OF ORISSA		//
231	WP(C)/0002923/2020	BALKRISHNA MEHER	M/S.T.R.MEHER	//
		VS	VS	0
		DIRECTOR OF ELEMENTARY EDUCATION		//
232	WP(C)/0002924/2020	DUKHISHYAM BEHERA	M/S.MILAN KUMAR BADU	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0002925/2020	SARAT KUMAR SINGH	ABHIRAM SWAIN	//
		VS	VS	0
		COMMISSIONER-CUM-SECRETARY, REVENUE AND DM DEPT.		//
234	WP(C)/0002926/2020	SANDHYARANI AICH	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0002927/2020	GITA RANI NAYAK	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0002928/2020	BANCHANIDHI AICH	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0002929/2020	BIJAYA LAXMI PANDA	M/S.RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0002930/2020	DILIP KUMAR MISHRA	M/S. MIHIR KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0002931/2020	STATE OF ODISHA PRASHANT RAULO VS	M/S. MIHIR KUMAR DASH VS	// // 0
240	WP(C)/0002932/2020	STATE OF ODISHA TAPAS KUMAR PRADHAN VS	M/S.PRABODHA CHANDRA NAYAK VS	// // 0
241	WP(C)/0002933/2020	STATE OF ODISHA TAPAS KUMAR PRADHAN VS	M/S.PRABODHA CHANDRA NAYAK VS	// // 0
242	WP(C)/0002934/2020	STATE OF ODISHA RUPSA MAHAPATRA VS	M/S.JYOTIRMAY GUPTA VS	// // 0
243	WP(C)/0002935/2020	STATE OF ODISHA BASANTA KUMAR DASH VS	ABHIRAM SWAIN VS	// // 0
244	WP(C)/0002936/2020	COMMISSIONER-CUM-SECRETARY, REVENUE AND DM DEPT. SURENDRA BHOI VS	M/S. ANTARYAMI SWAIN VS	// // 0
245	WP(C)/0002937/2020	COLLECTOR KHURDA PRAVAT KUMAR DASH VS	M/S.RAVICHANDRAN IYER VS	// // 0
246	WP(C)/0002938/2020	PARADIP PORT TRUST KALPATARU ROUT VS	M/S.RANJIT MOHANTY VS	// // 0
247	WP(C)/0002939/2020	STATE OF ODISHA SIBA MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
248	WP(C)/0002940/2020	STATE OF ODISHA DURGA SANKAR BARIK VS	RANJIT MOHANTY VS	// // 0
249	WP(C)/0002941/2020	STATE OF ODISHA BHODEBA NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0002942/2020	ALMUNI SINGH VS STATE OF ODISHA	M/S.RANJIT MOHANTY VS	// 0 //
251	WP(C)/0002943/2020	DULANI NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
252	WP(C)/0002944/2020	LINGESWAR NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
253	WP(C)/0002945/2020	PRAVAKAR MISHRA VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// 0 //
254	WP(C)/0002946/2020	KASHINATH PADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
255	WP(C)/0002947/2020	PUSPA SA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
256	WP(C)/0002948/2020	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	M/S. KRISHNA CHANDRA SAHU VS	// 0 //
257	WP(C)/0002949/2020	MUKHA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
258	WP(C)/0002950/2020	GOURANG CHARAN PANDA VS STATE OF ODISHA	M/S.PRAKASH KUMAR ROUT VS	// 0 //
259	WP(C)/0002951/2020	PUNYABANTA PADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
260	WP(C)/0002952/2020	PRADEEP KUMAR DHAL @ PRADIP CH.DHAL VS STATE OF ODISHA	M/S. RAVI SHANKAR SAMAL VS	// 0 //
261	WP(C)/0002953/2020	KALAKRUSHNA SA @ KALAKRUSHNA SAHU	MOHENDRA KUMAR MOHAPATRO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0002954/2020	DEBARCHAN PADHAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0002955/2020	BRAJAKISHORE SAHOO @ BARAJU SAHOO	M/S. B.S.DASPARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0002956/2020	RABINDRANATH NAYAK	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
265	WP(C)/0002957/2020	DR.SABITRI SHASTRI	M/S.ASHOK KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0002958/2020	JASOBANTA MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0002959/2020	MANAS KUMAR SAHU	M/S. ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0002960/2020	RUKDHAR MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0002961/2020	NARAYAN SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0002962/2020	ALOK KUMAR SAHOO	M/S.ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0002963/2020	LOKNATH SA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0002964/2020	BABRUBAHAN SAHU @ BABRU BAHAN SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0002965/2020	STATE OF ODISHA BASANTA KUMAR JENA VS	M/S. CHANDRAKANTA NAYAK VS	// // 0
274	WP(C)/0002966/2020	STATE OF ODISHA BHAJARAM SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
275	WP(C)/0002967/2020	STATE OF ODISHA BIDULATA BISWAL VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
276	WP(C)/0002968/2020	STATE OF ODISHA MAYADHAR NAG @ HARIJAN VS	M/S.TUKUNA KU.MISHRA VS	// // 0
277	WP(C)/0002969/2020	STATE OF ODISHA GUNANIDHI SAHOO VS	B.B.SWAIN VS	// // 0
278	WP(C)/0002970/2020	STATE OF ODISHA SUKUMAR SATYABRATA BARIK VS	K.K.SWAIN VS	// // 0
279	WP(C)/0002971/2020	STATE OF ODISHA NIRUPAMA SAHU VS	K.K.SWAIN VS	// // 0
280	WP(C)/0002972/2020	STATE OF ODISHA PRANABANDHU SAHOO VS	B.B.SWAIN VS	// // 0
281	WP(C)/0002973/2020	STATE OF ODISHA DULAR SINGH PATEL VS	K.K.SWAIN VS	// // 0
282	WP(C)/0002974/2020	STATE OF ODISHA HIMANCHAL PADHAN VS	K.K.SWAIN VS	// // 0
283	WP(C)/0002975/2020	STATE OF ODISHA BIBHUTI BHUSAN BISWAL VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0002976/2020	BAILOCHAN PANDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
285	WP(C)/0002977/2020	NILAMBAR GAHIR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
286	WP(C)/0002978/2020	GHANASHYAM BISWAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
287	WP(C)/0002979/2020	AHALYA JENA VS STATE OF ODISHA	SHISHIR KUMAR SWAIN VS	// 0 //
288	WP(C)/0002980/2020	SUNANDA KUMAR SUTAR VS THE PRINCIPAL SECRETARY TO GOVT OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
289	WP(C)/0002981/2020	CHANDRAKALA MUND VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
290	WP(C)/0002982/2020	SURESH CHANDRA PANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
291	WP(C)/0002983/2020	AJIT KUMAR MOHAPATRA VS STATE OF ODISHA	M/S.ANANDA CHANDRA SWAIN VS	// 0 //
292	WP(C)/0002984/2020	PRASANTA KUMAR PANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
293	WP(C)/0002985/2020	GOURA CHANDRA PANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
294	WP(C)/0002986/2020	SUDARSAN MISHRA VS STATE OF ODISHA	M/S. NIRANJAN LENKA VS	// 0 //
295	WP(C)/0002987/2020	JAJATI KISHORE BEHRA	SANTANU KUMAR SARANGI	//

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FILING REPORT AS ON :24/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0002988/2020	DURYODHAN JALLY	DHULIRAM PATTNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0002989/2020	PRADYUMNA KUMAR DAS	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0002990/2020	KABI CHHUALSINGH	DHULIRAM PATTNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0002991/2020	DR.JYOTSANA MAYEE MAHARAJ	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0002992/2020	BAIKUNTHA SWAIN	DHULIRAM PATTNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0002993/2020	BHARAT PAIKARAY	DHULIRAM PATTNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
302	WP(C)/0002994/2020	SATYAKANTI KUSUM	M/S.ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0002995/2020	GOPINATH PAIKARAY	DHULIRAM PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0002996/2020	M/S.ODYSSEY ADVANCED TELEMETICS SYSTEMS (PVT) LTD	M/S.ABHIRA ROY CHOUDHURY	//
		VS	VS	0
		THE JOINT COMMISSIONER OF SALES TAX		//
305	WP(C)/0002997/2020	DEENABANDHU ADHIKARI	M/S.HARA PRASAD RATH	//
		VS	VS	0
		GOVERNMENT OF ODISHA		//
306	WP(C)/0002998/2020	PUSPANJALI MOHAPATRA	M/S. A.PATTANAIAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0002999/2020	STATE OF ODISHA DHANESWAR PATRA VS	M/S. PRANAB GHOSE VS	// // 0
308	WP(C)/0003000/2020	STATE OF ODISHA BANSHIDHAR MALLICK VS	M/S. SRINIVAS MOHANTY VS	// // 0
309	WP(C)/0003001/2020	STATE OF ODISHA MAMATA SARANGI VS	M/S.L.K.MOHANTY VS	// // 0
310	WP(C)/0003002/2020	STATE OF ODISHA RITANJALI PRADHAN VS	M/S.L.K.MOHANTY VS	// // 0
311	WP(C)/0003003/2020	STATE OF ODISHA RAJAT MOHAPATRA VS	M/S.K.C.MAJHI VS	// // 0
312	WP(C)/0003004/2020	UNION OF INDIA CHANDAN KUMAR JENA VS	M/S.K.C.MAJHI VS	// // 0
313	WP(C)/0003005/2020	UNION OF INDIA LALBIHARI PRADHAN VS	M/S.K.C.MAJHI VS	// // 0
314	WP(C)/0003006/2020	UNION OF INDIA AKSHYA KUMAR PRADHAN VS	M/S.K.C.MAJHI VS	// // 0
315	WP(C)/0003007/2020	UNION OF INDIA SWADHIN BUDEK VS	K.K.SWAIN VS	// // 0
316	WP(C)/0003008/2020	STATE OF ODISHA MURUPANI MISHRA VS	M/S.K.C.MAJHI VS	// // 0
317	WP(C)/0003009/2020	UNION OF INDIA BHAGABAN DORA VS STATE OF ODISHA	M/S.DIGAMBARA MISHRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0003010/2020	DEVRAJ TRIPATHY VS VICE-CHANCELLOR, SHREE JAGANNATH SANSKRIT VISWA VIDYALAYA	M/S.MIHIR KUMAR DASH VS	// 0 //
319	WP(C)/0003011/2020	RAJA KISHORE SAHOO VS GOVT.OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
320	WP(C)/0003012/2020	MAHESWAR PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
321	WP(C)/0003013/2020	JOGENDRA PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
322	WP(C)/0003014/2020	GADADHAR PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
323	WP(C)/0003015/2020	MANAGOBINDA ROUT VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
324	WP(C)/0003016/2020	MONALISA SETHY VS STATE OF ODISHA	M/S. ASHOK KUMAR BEHERA VS	// 0 //
325	WP(C)/0003017/2020	JAYANTI NAYAK VS STATE OF ODISHA	M/S. SANGRAM JENA VS	// 0 //
326	WP(C)/0003018/2020	RANJAN KUMAR KHAMARI VS STATE OF ODISHA	M/S.JYOTI PRAKASH NAYAK VS	// 0 //
327	WP(C)/0003019/2020	ANJAN KUMAR MARTHA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
328	WP(C)/0003020/2020	SUJATA SUKLA VS STATE OF ODISHA	B.B.SWAIN VS	// 0 //
329	WP(C)/0003021/2020	SUBASH CHANDRA SAHOO	M/S. SHAKTI DATTA TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		AUTHORIZED OFFICER/ SIGNATORY		//
330	WP(C)/0003022/2020	M/S VIPUL LTD.	M/S.S.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0003023/2020	TAPAN KUMAR MANDAL	M/S.SASIM AMITOV PATTNAIK	//
		VS	VS	0
		ASSISTANT DIRECTOR		//
332	WP(C)/0003024/2020	M/S VIPUL LTD.	M/S.S.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0003025/2020	RAMAKANTA BEHERA	M/S.RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
334	WP(C)/0003026/2020	BASANTA KUMAR PATI	M/S.RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
335	WP(C)/0003027/2020	M/S VIPUL LTD.	M/S.S.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0003028/2020	PRAKASH CHANDRA MISHRA	M/S.RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
337	WP(C)/0003029/2020	M/S VIPUL LTD.	M/S.S.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0003030/2020	DR.MEHANKALA BISOYI	M/S.RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
339	WP(C)/0003031/2020	KUMARI MAMUNI PAIKRAY	M/S.NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0003032/2020	DROUPADI JAGAT	M/S.S.K.JOSHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0003033/2020	COLLECTOR, NUAPADA ZIAUDDIN KHAN VS STATE OF ODISHA	M/S.K.C.TRIPATHY VS	// // 0 //
342	WP(C)/0003034/2020	BIKRAM MANIA VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //
343	WP(C)/0003035/2020	ARJUNA JENA VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //
344	WP(C)/0003036/2020	MADHURI GOUDA VS STATE OF ODISHA	M/S.PRAVASH CH.JENA VS	// 0 //
345	WP(C)/0003037/2020	SHIB NARAYAN BHUYAN VS STATE OF ODISHA	M/S.PRAVASH CH.JENA VS	// 0 //
346	WP(C)/0003038/2020	NARENDRA UDGATA VS STATE OF ODISHA	M/S.MANASI PANDA VS	// 0 //
347	WP(C)/0003039/2020	RANJAN KUMAR DAS VS STATEW GOVERNMENT OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
348	WP(C)/0003040/2020	DEBASISH PRADHAN VS STATE GOVERNMENT OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
349	WP(C)/0003041/2020	RATAN KUMAR PATTANAYAK VS STATE OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
350	WP(C)/0003042/2020	CHINMAYEE SABAT VS STATE OF ORISSA	M/S.BISWABIHARI MOHANTY VS	// 0 //
351	WP(C)/0003043/2020	DILLIP KUMAR PRADHAN VS UNION OF INDIA	M/S. SUBRATA KUMAR MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0003044/2020	HEMANATA KUMAR PANDA VS UNION OF INDIA	M/S.SUBRATA KUMAR MOHANTY VS	// 0 //
353	WP(C)/0003045/2020	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
354	WP(C)/0003046/2020	LALIT MOHAN BAG VS STATE OF ODISHA	M/S. RAMDAS ACHARY VS	// 0 //
355	WP(C)/0003047/2020	KALINGA INSTITUTE OF MINING ENGINEERING VS BRANCH MANAGER, STATE BANK OF INDIA	M/S. SUKTEJAN KUMAR MOHANTA VS	// 0 //
356	WP(C)/0003048/2020	SANTANU KUMAR KHUNTIA VS DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL	M/S.R.P. DALAI VS	// 0 //
357	WP(C)/0003049/2020	SURESH KUMAR SAHOO VS STATE OF ODISHA	M/S.R.P.DALAI VS	// 0 //
358	WP(C)/0003050/2020	BUDHIA DAKUA VS DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL	M/S. S.K.SAMAL VS	// 0 //
359	WP(C)/0003051/2020	JAGDISH CHANDRA MOHANTY VS DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL	M/S.R.P.DALAI VS	// 0 //
360	WP(C)/0003052/2020	M/S SHREE STEELS VS THE SALES TAX OFFICER, CUTTACK-I	M/S.K.K.SAHOO VS	// 0 //
361	WP(C)/0003053/2020	MIHIRA KUMAR PAL VS DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL	M/S.R.P.DALAI VS	// 0 //
362	WP(C)/0003054/2020	BADAL KUMAR JEWNA VS DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL	M/S.R.P.DALAI VS	// 0 //
363	WP(C)/0003055/2020	BHARAT CHANDRA SAHOO	M/S.R.P. DALAI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL		//
364	WP(C)/0003056/2020	BIMAL KUMAR JAJODIA	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
365	WP(C)/0003057/2020	HADIBANDHU MAHARATHA	M/S.R.P.DALAI	//
		VS	VS	0
		DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL		//
366	WP(C)/0003058/2020	KAMAL KUMAR JAJODIA	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
367	WP(C)/0003059/2020	GOVERNING BODY OF KIMS HIGHER SECONDARY SCHOOL	M/S.SUDHODEV ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0003060/2020	BAIJAYANTI SAHOO	M/S.K.MOHAMMAD	//
		VS	VS	0
		REGISTERING AUTHORITY-CUM-TAXING OFFICER,RAIRANGPUR		//
369	WP(C)/0003061/2020	SAROJ MALLICK	M/S.BRUNDABAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0003062/2020	SANTOSH KUMAR SAHOO	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
371	WP(C)/0003063/2020	ARCHANA SHAH	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
372	WP(C)/0003064/2020	NAKUL CHARAN SAHOO	M/S.JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0003065/2020	MAMATA BARIK	M/S.RABI NARAYN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0003066/2020	RAMCHANDRA PRATIHARI	M/S.GOPINATH MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0003067/2020	STATE OF ODISHA KAPILA @ KAPILENDRA MAHALIK VS COLLECTOR, BHADRAK	M/S.A.B.PARIDA VS	// // 0 //
376	WP(C)/0003068/2020	NARAYAN SAMAL VS STATE OF ODISHA	M/S.PRATAP ROUT VS	// 0 //
377	WP(C)/0003069/2020	GHANASHYAM SAHOO VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
378	WP(C)/0003070/2020	NARAYAN SAMAL VS STATE OF ODISHA	PRATAP ROUT VS	// 0 //
379	WP(C)/0003071/2020	GIRIJABALA DEHURY VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
380	WP(C)/0003072/2020	BABITA MANJARI PRATIHARI VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
381	WP(C)/0003073/2020	GANESWAR PRADHAN VS THE EXECUTIVE ENGINEER (ELECTRICALS)	M/S.PADMANAVA JENA VS	// 0 //
382	WP(C)/0003074/2020	DHIRENDRA KUMAR PANDA VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
383	WP(C)/0003075/2020	SUBASH CHANDRA MATALIA VS REGISTRAR (ADMINISTRATION) OHC, CTC	M/S.SUBHASISH DAS VS	// 0 //
384	WP(C)/0003076/2020	CHILLIKARANI FISH TRADING PVT.LIMITED VS CENTRAL ELECTRICITY SUPPLY AND UTILITY	M/S. H.N.MOHAPATRA VS	// 0 //
385	WP(C)/0003077/2020	ORISSA STATE COOPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK EMPLOYEES UNION VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0003078/2020	SANJUKTA PATNAIK VS STATE OF ODISHA	M/S.PRAFULLA KUMAR RATH VS	// 0 //
387	WP(C)/0003079/2020	BINOD KU.MAHALIK VS COLLECTOR, BHADRAK	M/S.A.B.PARIDA VS	// 0 //
388	WP(C)/0003080/2020	GAURAV SAHOO VS NCC DIRECTORATE, ODISHA	M/S.PRAFULLA KUMAR RATH VS	// 0 //
389	WP(C)/0003081/2020	M/S.MAA MANGALA CONSTRUCTION AND ENGINEERING WORKS VS AUTHORIZED OFFICER ODISHA GRAMYA BANK	M/S.SINHA PRADIP SAHU VS	// 0 //
390	WP(C)/0003082/2020	SANTOSH NAIK VS STATE OF ODISHA	M/S.SULOCHANA PATRO VS	// 0 //
391	WP(C)/0003083/2020	RAMA CHANDRA NAIK VS STATE OF ODISHA	M/S.SULOCHANA PATRO VS	// 0 //
392	WP(C)/0003084/2020	SANATAN JENA VS STATE OF ODISHA	M/S.SHUBHENDU KUMAR PARIDA VS	// 0 //
393	WP(C)/0003085/2020	SHIBA PRASAD DUTTA VS STATE OF ODISHA	M/S.S.K.ROUT VS	// 0 //
394	WP(C)/0003086/2020	EXECUTIVE ENGINEER,CESU VS PRABIR MOHANTY	M/S.RAMANATH ACHARYA VS	// 0 //
395	WP(C)/0003087/2020	KISHORE KUMAR BAG VS STATE OF ODISHA	M/S.KALI PRASANNA MISHRA VS	// 0 //
396	WP(C)/0003088/2020	BIBEKANANDA MISHRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
397	WP(C)/0003089/2020	SUNAKAR SWAIN	M/S.SATYAJIT BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0003090/2020	MINATI PANDA	M/S. PRAHALLAD CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0003091/2020	SADANANDA NAYAK	M/S.SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0003092/2020	RADHA MOHAN PADHEE	M/S. DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0003093/2020	DR.GOLEKHA BIHARI ACHARYA	M/S.K.P.BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0003094/2020	SUDHAKAR DAS	M/S.DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0003095/2020	BIJAYA KU DAS	M/S.NAMITA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0003096/2020	SAILABALA SETHI	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0003097/2020	PRAMOD KUMAR LENKA	M/S.SUJATA JENA	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT		//
406	WP(C)/0003098/2020	TAJESWAR RAO	M/S.MRUTYUNJAYA BISOI	//
		VS	VS	0
		STATE OF ORISSA		//
407	WP(C)/0003099/2020	MANOJ KUMAR BEHERA	SIDHESWAR MALLİK	//
		VS	VS	0
		STATE OF ORISSA		//
408	WP(C)/0003100/2020	SARADA PRASAD DASH	M/S.JYOTI PATNAİK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		DISTRICT REGISTRAR-CUM-A.D.M.,JAGATSINGHPUR		//
409	WP(C)/0003101/2020	DAMBARUDHAR MARANDI	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
410	WP(C)/0003102/2020	MARKANDESWAR PANDA	M/S.K.C.TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
411	WP(C)/0003103/2020	DEEPTIKANTA JENA	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
412	WP(C)/0003104/2020	JYOTSNAMAYEE PANDA	M/S.K.C.TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
413	WP(C)/0003105/2020	MAHENDRA KUMAR DAS	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
414	WP(C)/0003106/2020	PRABIR KUMAR BEHERA	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
415	WP(C)/0003107/2020	BANWARILAL NEWATIA	LALIT MOHAN NANDA	//
		VS	VS	0
		COMMNR.FOR EMPLOYEES COMPENSATION CUM DIV.LABOUR COMMNR.		//
416	WP(C)/0003108/2020	MALAYA KUMAR DAS	M/S.SABITA RANJAN PATNAIK	//
		VS	VS	0
		AUTHORIZED OFFICER UNION BANK OF INDIA,BBSR		//
417	WP(C)/0003109/2020	GANGADHAR MISHRA	M/S.SUMANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
418	WP(C)/0003110/2020	DR.DIPTIMAYEE PRADHAN	N.K.SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
419	WP(C)/0003111/2020	MAA TARINI WOMEN SELF HELP GROUP	M/S.S.P.DAS	//
		VS	VS	0
		STATE OF ORISSA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0003112/2020	BANWARILAL NEWATIA VS COMMNR.FOR EMPLOYEES COMPENSATION CUM DIV.LABOUR COMMNR.	M/S.LALIT MOHAN NANDA VS	// 0 //
421	WP(C)/0003113/2020	AKSHAY KUMAR DEY VS STATE OF ODISHA	M/S.RAMA CHANDRA JENA VS	// 0 //
422	WP(C)/0003114/2020	HRUSHIKESH HOTA VS COMMISSIONER-CUM-CHAIRMAN, STA	M/S.S.PATTANAIAK VS	// 0 //
423	WP(C)/0003115/2020	MINATI DAS VS STATE OF ODISHA	M/S. RAMA CHANDRA JENA VS	// 0 //
424	WP(C)/0003116/2020	BIDYADHARA OJHA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
425	WP(C)/0003117/2020	BANWARILAL NEWATIA VS COMMNR.FOR EMPLOYEES COMPENSATION CUM DIV.LABOUR COMMNR.	M/S.LALIT MOHAN NANDA VS	// 0 //
426	WP(C)/0003118/2020	JAGANNATH BEHERA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
427	WP(C)/0003119/2020	SARAT CHANDRA RATHA VS STATE OF ODISHA	M/S.S.PATTANAIAK VS	// 0 //
428	WP(C)/0003120/2020	MADHABANANDA MISHRA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
429	WP(C)/0003121/2020	SANTOSH KUMAR DEBATA VS THE COLLECTOR-CUM-DM,CUTTACK	M/S.ANNANTA PRASAD MISHRA VS	// 0 //
430	WP(C)/0003122/2020	BANWARILA NEWATIA VS COMMNR.FOR EMPLOYEES OMPENSATION CUM DIV.LABOUR COMMNR.	M/S.LALIT MOHAN NANDA VS	// 0 //
431	WP(C)/0003123/2020	SISIRA KUMAR SAHOO	ARUN KUMAR ACHARYA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0003124/2020	NARASINGH BEHERA	M/S.S.K.NAYAK-2	//
		VS	VS	0
		JOINT COMMISSIONER SETTLEMENT AND CONSOLIDATION		//
433	WP(C)/0003125/2020	RAMA CH.KHATUA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0003126/2020	UMESH CHANDRA PRADHAN	M/S.MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0003127/2020	NARASINGH BEHERA	M/S. S.K.NAYAK-2	//
		VS	VS	0
		JOINT COMMISSIONER SETTLEMENT AND CONSOLIDATION		//
436	WP(C)/0003128/2020	PITAMBAR PANDA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0003129/2020	BABULI CHARAN ROUT	M/S.KALPATARU MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
438	WP(C)/0003130/2020	BANWARILAL NEWATIA	M/S.LALIT MOHAN NANDA	//
		VS	VS	0
		COMMNR.FOR EMPLOYEES COMPENSATION CUM DIV.LABOUR COMMNR.		//
439	WP(C)/0003131/2020	BHAGIRATHI NAYAK	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0003132/2020	N.SANJEEV KUMAR	M/S.SISIR KUMAR PUROHIT	//
		VS	VS	0
		C.M.D.CUM ADMINISTRATOR, GRIDCO		//
441	WP(C)/0003133/2020	MANJUSHRE SHUKLA	M/S.SANTOSH KUMAR NANDA	//
		VS	VS	0
		REGISTRAR STATE ADMINISTRATIVE TRIBUNAL		//
442	WP(C)/0003134/2020	SRIDHARA PRASAD JENA	ARUN KUMAR ACHARYA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0003135/2020	STATE OF ODISHA BANWARILAL NEWATIA VS	M/S.LALIT MOHAN NANDA VS	// // 0
444	WP(C)/0003136/2020	COMMN.R.FOR EMPLOYEES COMPENSATION CUM DIV.LABOUR COMMNR. JAYAKRUSHNA PALAI VS	M/S.SIVA MOHANTY VS	// // 0
445	WP(C)/0003137/2020	THE DEPUTY REGISTRAR, SAT, CTC DAYANIDHI ROUT VS	ARUN KUMAR ACHARYA VS	// // 0
446	WP(C)/0003138/2020	STATE OF ODISHA KARTIK PRAMANIK VS	M/S.SATYABRATA MOHANTY VS	// // 0
447	WP(C)/0003139/2020	ODISHA PUBLIC SERVICE COMMISSION JANAKI BALLAV PADHIHARI VS	M/S.S.PATTANAIAK VS	// // 0
448	WP(C)/0003140/2020	STATE OF ODISHA PRABIN KUMAR SA VS	M/S.A.K.SAHOO VS	// // 0
449	WP(C)/0003141/2020	STATE OF ODISHA BHOLARAM ROUT VS	B.K.NAYAK VS	// // 0
450	WP(C)/0003142/2020	STATE OF ODISHA DINGAR MAJHI VS	B.K.NAYAK VS	// // 0
451	WP(C)/0003143/2020	STATE OF ODISHA DIBYALOCHANA PARIDA VS	M/S.S.PATTANAIAK VS	// // 0
452	WP(C)/0003144/2020	STATE OF ODISHA KHIRASINDHU HERNA VS	B.K.NAYAK VS	// // 0
453	WP(C)/0003145/2020	STATE OF ODISHA RAMESH CHANDRA NATH VS STATE OF ODISHA	S.PATTANAIAK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0003146/2020	PABITRA MOHAN NAYAK VS STATE OF ODISHA	M/S.S.PATTANAIAK VS	// 0 //
455	WP(C)/0003147/2020	DHABALESWAR PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
456	WP(C)/0003148/2020	BAIJAYANTI NAYAK VS STATE OF ODISHA	M/S.S.PATTANAIAK VS	// 0 //
457	WP(C)/0003149/2020	MAGUNI CHARAN BEHERA VS STATE OF ODISHA	M/S.S.PATTANAIAK VS	// 0 //
458	WP(C)/0003150/2020	PRADEEP KU.DHAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
459	WP(C)/0003151/2020	RABINDRA KUMAR GHADAI VS STATE OF ODISHA	M/S.S.PATTANAIAK VS	// 0 //
460	WP(C)/0003152/2020	RABINDRANATHA PRADHAN VS STATE OF ODISHA	M/S.S.PATTANAIAK VS	// 0 //
461	WP(C)/0003153/2020	AMARBAR MALLICK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
462	WP(C)/0003154/2020	AMARBAR MALLICK VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
463	WP(C)/0003155/2020	SHANKAR PRASAD PANDA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
464	WP(C)/0003156/2020	NILAMBAR SAHOO VS STATE OF ODISHA	M/S.S.PATTANAIAK VS	// 0 //
465	WP(C)/0003157/2020	BIJAYALAXMI SWAIN	M/S.S.PATTANAIAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	WP(C)/0003158/2020	PROMOD KUMAR PARIDA	M/S.S.PATTANAİK	//
		VS	VS	()
		STATE OF ODISHA		//
467	WP(C)/0003159/2020	PRABHAKAR PRUSTY	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
468	WP(C)/0003160/2020	SITAMANI MEKAP	M/S.AMITAV MOHANTY	//
		VS	VS	()
		THE COMPETENT AUTHORITY CUM LAND ACQUISITION OFFICER		//
469	WP(C)/0003161/2020	AJOY KUMAR MOHAPATRA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
		STATE OF ODSIHA		//
470	WP(C)/0003162/2020	PRIYAMBADA DAS	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
471	WP(C)/0003163/2020	ASHOK KU.PANDA	SHASHI BHUSAN JENA	//
		VS	VS	()
		STATE OF ODISHA		//
472	WP(C)/0003164/2020	SAROJ KU.DASH	SHASHI BHUSAN JENA	//
		VS	VS	()
		STATE OF ODISHA		//
473	WPCRL/0000011/2020	BASANTI PRADHAN	JYOTIRMAYA SAHOO	//0
		VS	VS	()
		S.P, KHURDA		//
474	WPCRL/0000012/2020	RAJAKISHORE ROURAY	SAMIR KUMAR MISHRA	//0
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0001151/2020	SUBHAKANTA CHAMPATI	RAJENDRA N.ROUT	JODAPADAR /156 /2019
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0001152/2020	EKADASI PRADHAN	RAJENDRA N.ROUT	SATYABADI /24 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0001153/2020	STATE OF ODISHA RAMACHANDRA MISHRA VS	MANORANJAN ACHARYA VS	// ODAGAON /16 /2020 ()
478	ABLAPL/0001154/2020	STATE OF ODISHA KUNA DALEI VS	DEEPAK KUMAR SAHOO VS	// BARANGA /217 /2019 ()
479	ABLAPL/0001155/2020	STATE OF ODISHA SANJAY @ SANJAY KUMAR MALIK VS	DEEPAK KUMAR SAHOO VS	// KENDRAPARA /7 /2020 ()
480	ABLAPL/0001156/2020	STATE OF ODISHA SASMITA NAYAK @ RATNAMANI VS	SARADA PRASAD DASH VS	// KHAIRA /14 /2020 ()
481	ABLAPL/0001157/2020	STATE OF ODISHA SWADHIN PADHAN VS	PRADEEP KUMAR CHOUDHURY VS	// RAMPUR (SONEPUR) /1 /2020 ()
482	ABLAPL/0001158/2020	STATE OF ODISHA SAJAN BEHERA VS	BISWARANJAN DALAI VS	// KUJANGA /26 /2020 ()
483	ABLAPL/0001159/2020	STATE OF ODISHA ASHOK KUMAR PRADHAN @ ASHOK PRADHAN VS	SURESH KUMAR JENA VS	// COLLIERY /12 /2020 ()
484	ABLAPL/0001160/2020	STATE OF ODISHA RAJAT KANTI GHOSH VS	AJIT KUMAR ROUT VS	// ROURKELA CYBER P.S. /3 /2019 ()
485	ABLAPL/0001161/2020	STATE OF ODISHA MANDEEP SINGH VS	P.R.SINGH VS	// BARBIL /8 /2020 ()
486	ABLAPL/0001162/2020	STATE OF ODISHA NIRMAL DAS VS	P.R.SINGH VS	// GONDIA /5 /2020 ()
487	ABLAPL/0001163/2020	STATE OF ODISHA AJAY NARAYAN SAMAL VS STATE OF ODISHA	GOPINATH SETHI VS	// SAHADEV KHUNTA /392 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0001164/2020	KARTIK CHANDRA JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /407 /2019 () //
489	ABLAPL/0001165/2020	SASHI KANTA PRADHAN VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	SORO /269 /2018 () //
490	ABLAPL/0001166/2020	SANJAY KUMAR PRADHAN @ BABULI PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANKI /350 /2019 () //
491	ABLAPL/0001167/2020	RAJ BHUSAN XESS VS STATE OF ODISHA	NARESH CH.JENA VS	BRAHMANITARANG /178 /2019 () //
492	ABLAPL/0001168/2020	AMAR RAM VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /359 /2019 () //
493	ABLAPL/0001169/2020	NARESH CHANDRA MOHANTY VS STATE OF ODISHA	SANJAY KU PARIDA VS	BALIAPAL /303 /2019 () //
494	ABLAPL/0001170/2020	JAYDEB @ JADAB JENA @ BULBUL VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BASTA /12 /2020 () //
495	ABLAPL/0001171/2020	GOLEKHA @ GOLAK BEHARI BEHERA VS STATE OF ODISHA	ASHOK KU. SAHOO VS	KENDRAPARA /17 /2020 () //
496	ABLAPL/0001172/2020	DEBANANDA @ DEBENDRA MIRDHA VS STATE OF ODISHA	TRILOCHAN NANDA VS	KOMNA PS /15 /2020 () //
497	ABLAPL/0001173/2020	NABIN MOHANTY VS STATE OF ODISHA	ARJUNA CH.BEHERA VS	/ /0 () //
498	ABLAPL/0001174/2020	SAPEET @ BISWAJIT SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /150 /2018 () //
499	ABLAPL/0001175/2020	GHANIA @ GHANA NAYAK	PRADEEPTA KUMAR SWAIN	BANKI /14 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0001176/2020	STATE OF ODISHA MENTA @ SAINIKA MALIK	ASHOK KU SAHOO	// MAHAKALPARA /158 /2019
		VS	VS	()
501	ABLAPL/0001177/2020	STATE OF ODISHA AJIT SAHU	J.N.PANDA	// MUDANPUR RAMPUR /113 /2018
		VS	VS	()
502	ABLAPL/0001178/2020	STATE OF ODISHA SAPAN KUMAR SENA	BISWAJIT MOHAPATRA	// BALASORE SADAR /237 /2019
		VS	VS	()
503	ABLAPL/0001179/2020	STATE OF ODISHA RABINDRA NATH @ BANGURU GHADEI	BISWAJIT MOHAPATRA	// BALASORE SADAR /13 /2020
		VS	VS	()
504	ABLAPL/0001180/2020	STATE OF ODISHA ANANTA BEHERA	UNMESH CHANDRA JENA	// BASTA /416 /2019
		VS	VS	()
505	ABLAPL/0001181/2020	STATE OF ODISHA RAMESH @ SRINIBASH ROURAY	JYOTIRMAYA SAHOO	// NIRAKARPUR /7 /2020
		VS	VS	()
506	ABLAPL/0001182/2020	STATE OF ODISHA RINKU @ SATYABRATA NAYAK	CHITTA RANJAN DASH	// CHANDAKA P.S. /125 /2019
		VS	VS	()
507	ABLAPL/0001183/2020	STATE OF ODISHA MANOJ KUMAR SAHOO	CHITTARANJAN DASH	// LAXMISAGAR P.S. /382 /2019
		VS	VS	()
508	ABLAPL/0001184/2020	STATE OF ODISHA AKHILA SAHOO	LAXMI NARAYAN SAHOO	// KAMAKHYANAGAR /18 /2020
		VS	VS	()
509	ABLAPL/0001185/2020	STATE OF ODISHA MITANJALI NAYAK	CHITTA RANJAN DASH	// MAHILA P.S. BUXIBAZAR /121 /2019
		VS	VS	()
510	ABLAPL/0001186/2020	STATE OF ODISHA SRINIVAS KUMAR RATHO	B.S.DASPARIDA	// BHADRAK TOWN /12 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0001187/2020	STATE OF ODISHA JAGANNATH NAYAK VS	CHITTA RANJAN DASH VS	// MAHILA P.S. BUXIBAZAR /121 /2019 ()
512	ABLAPL/0001188/2020	STATE OF ODISHA ALOK KUMAR DAS VS	BIJAYA KUMAR RAGADA VS	// SUNDARGARH TOWN /227 /2019 ()
513	ABLAPL/0001189/2020	STATE OF ODISHA PANDABA PARIDA @ DILLIP PARIDA VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /125 /2018 ()
514	ABLAPL/0001190/2020	STATE OF ODISHA ANTARYAMI SENAPATI VS	SANTANU KUMAR SARANGI VS	// BADAGODA P.S. /364 /2019 ()
515	ABLAPL/0001191/2020	STATE OF ODISHA JASOBANTA @ BRAHMA MOHANTY VS	JAGABANDHU SAHU VS	// BOLANGIR TOWN /668 /2019 ()
516	ABLAPL/0001192/2020	STATE OF ODISHA DEEPAK KUMAR JENA VS	UNMESH CHANDRA JENA VS	// BASTA /12 /2020 ()
517	ABLAPL/0001193/2020	STATE OF ODISHA MAYABATI BEHERA VS	SUSANTA KUMAR DASH VS	// BALASORE VIGILANCE /52 /2019 ()
518	ABLAPL/0001194/2020	STATE OF ODISHA(VIG.) MANTU @ RATNAKAR NAIK VS	DHRUBA CHARAN ROUT VS	// KANTABANIA PS /35 /2019 ()
519	ABLAPL/0001195/2020	STATE OF ODISHA BANA KANDARA @ BANA PUJHARI VS	MANAS CHAND VS	// JAIPATNA /324 /2019 ()
520	ABLAPL/0001196/2020	STATE OF ODISHA SAGAR KIRTANIA VS	G.N.MISHRA VS	// ORKEL /5 /2020 ()
521	ABLAPL/0001197/2020	STATE OF ODISHA SARAT GOCHHAYAT VS STATE OF ODISHA	UMAKANTA BARIK VS	// SINGLA /11 /2020 () //

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522	ABLAPL/0001198/2020	SABITA PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /13 /2020 () //
523	ABLAPL/0001199/2020	RAJESH NAYAK @ RAJESH NANDA NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /22 /2020 () //
524	ABLAPL/0001200/2020	SUMANTA KUMAR PANDA VS STATE OF ODISHA	G.N.MISHRA VS	MALKANGIRI /9 /2020 () //
525	ABLAPL/0001201/2020	AMIYA KUMAR SAMAL VS STATE OF ODISHA	S.ROUT VS	SALIPUR /276 /2018 () //
526	ABLAPL/0001202/2020	MIRZA TOFIK BAIG @ MIRJA FAFIQUE VS STATE OF ODISHA	P.R.MISHRA VS	PURUNABAZAR /15 /2020 () //
527	ABLAPL/0001203/2020	AMIYA KUMAR SETHI VS STATE OF ODISHA	P.R.MISHRA VS	BHADRAK RURAL /7 /2020 () //
528	ABLAPL/0001204/2020	DIPU @ SUSHANTA SAMAL VS STATE OF ODISHA	AMIT KU NATH VS	BANARAPAL /19 /2020 () //
529	ABLAPL/0001205/2020	RASMI SETHY @ RASHMI SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /170 /2019 () //
530	ABLAPL/0001206/2020	SAMIR KIRTONIYA VS STATE OF ODISHA	G.N.MISHRA VS	ORKEL /5 /2020 () //
531	ABLAPL/0001207/2020	SIPUN BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	NALCO /175 /2019 () //
532	ABLAPL/0001208/2020	SAMIR TARAI VS STATE OF ODISHA	S.K.MOHANTY VS	TARASINGI /200 /2019 () //
533	ABLAPL/0001209/2020	KAILASH CHANDRA NAYAK @ KAILASH CHANDRA RAMAKRISHNA	INDIRA KUMARI	BHADRAK RURAL /42 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
534	ABLAPL/0001210/2020	STATE OF ODISHA PADMALOCHAN DAS	UDIT RANJAN JENA	// CUTTACK SADAR /37 /2020
		VS	VS	()
535	ABLAPL/0001211/2020	STATE OF ODISHA P.ANIL KUMAR	PANCHANAN PANIGRAHI	// BISSAMCUTTACK /122 /2019
		VS	VS	()
536	ABLAPL/0001212/2020	STATE OF ODISHA MD JAINUL ABEDIN @ SHEIKH SAHIL	BIBHUTI RANJAN	// LALBAG /3 /2020
		VS	VS	()
537	ABLAPL/0001213/2020	STATE OF ODISHA BASANTI SENAPATI	RANJIT MOHANTY	// RAJKANIKA /223 /2019
		VS	VS	()
538	ABLAPL/0001214/2020	STATE OF ODISHA SUBHALAGNA SAHU	SMRUTI RANJAN MOHAPATRA	// ANGUL TOWN /26 /2020
		VS	VS	()
539	ABLAPL/0001215/2020	STATE OF ODISHA ARUNA PRADHAN	AMITAV TRIPATHY	// DASPALLA /7 /2020
		VS	VS	()
540	ABLAPL/0001216/2020	STATE OF ODISHA BISWAJEET PARIDA	SAUMYA RANJAN PRADHAN	// MAHILA (BERHAMPUR) /93 /2019
		VS	VS	()
541	ABLAPL/0001217/2020	STATE OF ODISHA SARASWATI PUHAN	NITYANANDA MOHAPATRA	// SORO /663 /2019
		VS	VS	()
542	ABLAPL/0001218/2020	STATE OF ODISHA MANMOHAN BARIK	PRAVASH CH.JENA	// JALESWAR /12 /2020
		VS	VS	()
543	ABLAPL/0001219/2020	STATE OF ODISHA CHANDAN PATRA	PRAVASH CH.JENA	// JALESWAR /8 /2020
		VS	VS	()
544	ABLAPL/0001220/2020	STATE OF ODISHA BIBHISANA SAHOO	DUSHMANTA SAHOO	// KANIHA /247 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0001221/2020	STATE OF ODISHA SANGRAM BARIK VS	PRAVASH CH. JENA VS	// JALESWAR /12 /2020 ()
546	ABLAPL/0001222/2020	STATE OF ODISHA PRAFULLA KUMAR @ PRUSTY PRAFFULA PRASHYR	KSHIROD K.ROUT VS	// RAJKANIKA /14 /2020 ()
547	ABLAPL/0001223/2020	STATE OF ODISHA BITINA DAS @ BIRANCHI DAS VS	SATYA RANJAN MULIA VS	// CHOUDWAR /42 /2020 ()
548	ABLAPL/0001224/2020	STATE OF ODISHA SAIFUR @ SAIPUR KHAN VS	NIRAJ KUMAR SETHI VS	// DHENKANAL SADAR /30 /2020 ()
549	ABLAPL/0001225/2020	STATE OF ODISHA GADADHAR SETHY @ GANGADHAR SETHI VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /170 /2019 ()
550	ABLAPL/0001226/2020	STATE OF ODISHA BABUL JENA VS	SITIKANTA MISHRA VS	// TIRTOL /200 /2019 ()
551	ABLAPL/0001227/2020	STATE OF ODISHA AJIT SAHOO VS	P.R.SINGH VS	// BARBIL /8 /2020 ()
552	ABLAPL/0001228/2020	STATE OF ODISHA BISHNU PRASAD KUANR VS	L.BHUYAN VS	// RAMACHANDAPUR /11 /2020 ()
553	ABLAPL/0001229/2020	STATE OF ODISHA ALOK KUMAR KHANDAITARAY VS	ABHAS MOHANTY VS	// JODAPADAR /5 /2020 ()
554	ABLAPL/0001230/2020	STATE OF ODISHA JAHIR MOHAMMED VS	S.R.MULIA VS	// NAYAPALLI P.S. /20 /2019 ()
555	ABLAPL/0001231/2020	STATE OF ODISHA SUTU @ SANJAY KUMAR KHANDAITARAY VS	ABHAS MOHANTY VS	// JODAPADAR /5 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0001232/2020	NITISH BHAGAT VS STATE OF ODISHA	B.B.ROUTRAY VS	UDITNAGAR /160 /2016 () //
557	ABLAPL/0001233/2020	DHAKI SAHU VS STATE OF ODISHA	RAMANI KANTA PATTNAIK VS	RASOL /7 /2020 () //
558	ABLAPL/0001234/2020	JAGANNATH BEHERA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /8 /2020 () //
559	ABLAPL/0001235/2020	SURYAKANTI MOHAPATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BALIKUDA /293 /2019 () //
560	ABLAPL/0001236/2020	NIRAJ PRASAD GUPTA VS STATE OF ODISHA	B.B.ROUTRAY VS	UDITNAGAR /161 /2016 () //
561	ABLAPL/0001237/2020	SISULA SETHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /170 /2019 () //
562	ABLAPL/0001238/2020	SANKAR SINGH@SANKAR PRASAD SINGH VS STATE OF ODISHA	A.K.SAHOO VS	/ /0 () //
563	ABLAPL/0001239/2020	SANJAYA KUMAR SAHA VS STATE OF ODISHA	S.N.BISWAL VS	BIDANASI /134 /2019 () //
564	ABLAPL/0001240/2020	PANDABA BANCHHOR VS STATE OF ODISHA	JAGABANDHU SAHU VS	MELCHHAMUNDA /168 /2019 () //
565	ABLAPL/0001241/2020	PIKALU @ SUBHRAJYOTI MOHANTY VS STATE OF ODISHA	JAYADEBA BEHERA VS	AIRPORT /12 /2020 () //
566	ABLAPL/0001242/2020	AJU@PRAMOD KUMAR SUBUDHI VS STATE OF ODISHA	BISWAJIT MOHANTY 5 VS	CHANDAKA P.S. /6 /2020 () //
567	ABLAPL/0001243/2020	NANDI BHOI	JAYADEBA BEHERA	TUSRA /3 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0001244/2020	NABAKISHORE SETHY	AMLAN SHAKTI PAUL	BEGUNIA P.S. /170 /2019
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0001245/2020	ASHOK KUMAR ROUL	SARATHI JYOTI MOHANTY	SINGLA /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0001246/2020	BIBHUTI NAIK	SURYAKANTA DWIBEDI	KHANDAPARA /2 /2020
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0001247/2020	ARUNA NAYAK	SURYAKANTA DWIBEDI	KHANDAPARA /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0001248/2020	RANJITA GURU	A.PATTANAIK	RAJKANIKA /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0001249/2020	DAYANIDHI MALIK	A.PATTANAIK	PATTAMUNDAI /445 /2019
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0001250/2020	SUDAM NAIK	SURYAKANTA DWIBEDI	KHANDAPARA /2 /2020
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0001251/2020	SK.KUDRAT	DEEPAK KU SAHOO	KENDRAPARA /189 /2019
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0001252/2020	SULOCHANA MUDULI	AMLAN SHAKTI PAUL	BEGUNIA P.S. /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0001253/2020	MD RAHEMAN @ ABDUL RAHMAN	AMITABH PRADHAN	/ /0
		VS	VS	()
		UNION OF INDIA (RAILWAY)		//
578	ABLAPL/0001254/2020	KAMALAKANTA BISWAL	RAGHUNATH DAS MOHAPATRA	/ /0
		VS	VS	()

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FILING REPORT AS ON :24/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0001255/2020	STATE OF ODISHA PRADYUMNA KUMAR LENKA @ PRADYUMNA BIDEWOL VS	BIDYALOK MOHAPATRA VS	// JANKIA P.S. /12 /2020 ()
580	ABLAPL/0001256/2020	STATE OF ODISHA AMULI NAYAK VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /17 /2020 ()
581	ABLAPL/0001257/2020	STATE OF ODISHA MANORANJAN MALLICK @ MANOHAR KANHERA VS	PRASHANTHALLAD SAHU VS	// KHAJURIPADA /4 /2020 ()
582	ABLAPL/0001258/2020	STATE OF ODISHA SAROJINI HOTA VS	RAJALAXMI BISWAL VS	// / /0 ()
583	ABLAPL/0001259/2020	STATE OF ODISHA SIMANCHALA MOHANTY VS	GHANASHYAM MUDULI VS	// CHANDAKA P.S. /136 /2019 ()
584	ABLAPL/0001260/2020	STATE OF ODISHA SIMANCHALA MOHANTY VS	GHANASHYAM MUDULI VS	// CHANDAKA P.S. /142 /2019 ()
585	ABLAPL/0001261/2020	STATE OF ODISHA DUSMANTA BEHERA VS	BIDYALOK MOHAPATRA VS	// TALCHER TOWN /21 /2020 ()
586	ABLAPL/0001262/2020	STATE OF ODISHA SAHADEV MAJHI VS	TUKUNA KUMAR MISHRA VS	// TIKIRI /146 /2019 ()
587	ABLAPL/0001263/2020	STATE OF ODISHA HAZARI PRADHAN VS	MD.G.MADANI VS	// BHADRAK RURAL /3 /2020 ()
588	ABLAPL/0001264/2020	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	MD.G.MADANI VS	// BHADRAK RURAL /3 /2020 ()
589	ABLAPL/0001265/2020	STATE OF ODISHA AJIT KUMAR PRADHAN VS STATE OF ODISHA	MD.G.MADANI VS	// BHADRAK RURAL /3 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	ABLAPL/0001266/2020	SHESHADEV SAHOO VS STATE OF ODISHA	MD.G.MADANI VS	SORO /489 /2019 () //
591	ABLAPL/0001267/2020	LIPAN SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /9 /2020 () //
592	ABLAPL/0001268/2020	BUDHADEBA SWAIN VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /9 /2020 () //
593	ABLAPL/0001269/2020	BINOD KUMAR AGARWAL VS STATE OF ODISHA(VIG.)	PABITRA KUMAR NAYAK VS	SAMBALPUR VIGILANCE /68 /2019 () //
594	ABLAPL/0001270/2020	BINOD KUMAR AGARWAL VS STATE OF ODISHA(VIG.)	PABITRA KUMAR NAYAK VS	SAMBALPUR VIGILANCE /69 /2019 () //
595	ABLAPL/0001271/2020	BINOD KUMAR AGARWAL VS STATE OF ODISHA(VIG.)	PABITRA KUMAR NAYAK VS	SAMBALPUR VIGILANCE /70 /2019 () //
596	ABLAPL/0001272/2020	BINOD KUMAR AGARWAL VS STATE OF ODISHA(VIG.)	PABITRA KUMAR NAYAK VS	SAMBALPUR VIGILANCE /73 /2019 () //
597	ABLAPL/0001273/2020	BINOD KUMAR AGARWAL VS STATE OF ODISHA(VIG.)	PABITRA KUMAR NAYAK VS	SAMBALPUR VIGILANCE /72 /2019 () //
598	ABLAPL/0001274/2020	DEVU LAKSHMI DEVI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SECTOR-3 /67 /2019 () //
599	ABLAPL/0001275/2020	RAJA @ DIPTI RANJAN ROULA VS STATE OF ODISHA	S.K.BHANJADEO VS	KHURDA P.S. /495 /2018 () //
600	WPC(OAC)/0001035/2019	ATISH KUMAR MOHAPATRA VS STATE OF ODISHA	M/S.S.D.ROUTRAY VS	// () //
601	WPC(OAC)/0002056/2015	RAMAKANTA BHAISAL	SHASHI BHUSAN JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :24/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
602	WPC(OAC)/0002436/2016	UMESH CHANDRA JENA	M/S.PRITAM KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
603	CONTC(CPC)/0000114/2019	PRATAP CHANDRA SAHOO	M/S.MANOJ KUMAR MISHRA	//
		VS	VS	0
		ADITYA PRASAD PADHI		//
604	CONTC(CPC)/0000115/2019	AJAYA KUMAR SAMAL	M/S.MANOJ KUMAR MISHRA	//
		VS	VS	0
		ADITYA PRASAD PADHI, IAS		//
605	CONTC(CPC)/0000125/2019	BASANTA KUMAR DASH	M/S.MANOJ KUMAR MISHRA	//
		VS	VS	0
		ADITYA PRASAD PADHI, IAS		//
606	CONTC(CPC)/0000126/2019	T.RAJENDRA KUMAR PATRO	M/S.MANOJ KUMAR MISHRA	//
		VS	VS	0
		ADITYA PRASAD PADHI, IAS		//

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MISC CASES FILED on :24/01/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2020 STREV/3/2020	M/S.MADANLAL AGARWAL-MP	PRAKASH KUMAR JENA
2	6/2020 STREV/4/2020	M/S. SHREE MAHADEVI DAL AND OIL MILL-MP	PRAKASH KUMAR JENA
3	9/2020 JCRLA/38/2013	KETANA BHOI-MP	RANJIT KESHARI RAY
4	10/2020 JCRLA/38/2013	KETANA BHOI-MP	
5	12/2020 ELPET/14/2019	NIHAR RAY-MP	SIDHARTH PRASAD DAS
6	12/2020 SA/181/2000	NARAYAN-MP	M/S.P.K.MOHAPATRA
7	13/2020 ELPET/14/2019	NIHAR RAY-MP	SIDHARTH PRASAD DAS
8	13/2020 SA/181/2000	NARAYAN-MP	M/S.P.K.MOHAPATRA
9	14/2020 ELPET/12/2019	MAHAMMAD SAHIRULHAK@HAQUE-MP	SIDHARTH PRASAD DAS
10	14/2020 MATA/15/2020	SHARMISTHA SAMAL-MP	SOUMENDRA PATTANAİK
11	14/2020 SA/181/2000	NARAYAN-MP	M/S.P.K.MOHAPATRA
12	15/2020 SA/181/2000	NARAYAN-MP	M/S.P.K.MOHAPATRA
13	16/2020 SA/181/2000	NARAYAN-MP	M/S.P.K.MOHAPATRA
14	17/2020 SA/181/2000	NARAYAN-MP	M/S.P.K.MOHAPATRA
15	18/2020 CRLMP/126/2020	GOUTAM ROUT-MP	PRASANTA KUMAR NANDA
16	18/2020 SA/181/2000	NARAYAN-MP	M/S.P.K.MOHAPATRA
17	19/2020 SA/181/2000	NARAYAN-MP	M/S.P.K.MOHAPATRA
18	20/2020 SA/181/2000	NARAYAN-MP	M/S.P.K.MOHAPATRA
19	25/2020 CMAPL/83/2020	SURESH KU.SOMANI-MP	ADV.
20	28/2020 CONTC/1680/2019	LAXMAN KUMAR MURMU-MP	M/S.TANMAY MISHRA
21	29/2020 CONTC/1530/2019	RABINDRA KUMAR PANDA-MP	M/S.TANMAY MISHRA
22	31/2020 CONTC/914/2013	DASARATH ORAM-MP	M/S.B.K.ROUTRAY
23	31/2020 TRP(C)/447/2019	JASHODA RANI SINGH-MP	M/S.B.B.SWAIN
24	32/2020 TRP(C)/26/2020	SUSMITA TRIPATHY-MP	SUBRAT KU.SATPATHY
25	37/2020 RPFAM/26/2020	SK.AINUL-MP	RAJENDRA N.ROUT
26	38/2020	SATYANANDA SAHOO-MP	DEEPALI MOHAPATRA

27	RPFAM/27/2020 39/2020	PRASANT KU.MALLIK-MP	M/S.BRUNDABAN ROUT
28	RPFAM/93/2019 40/2020	JAYARAM PRADHAN-MP	S.S.RAY (2)
29	RPFAM/29/2020 62/2020	HAREKRUSHNA SATPATHY-MP	M/S.B.SATPATHY
30	RVWPET/443/2019 66/2020	BASANTA KU.SAHOO-MP	TANMAY MISHRA
31	RSA/8/2019 67/2020	GOUTAM ROUT @ GOUTAM CHARAN ROUT-MP	ASHOK KUMAR DAS
32	RSA/5/2020 68/2020	CHANDRABHANJU JAIN-MP	M/S.SIDHARTHA MISHRA
33	RSA/331/2015 74/2020	ASHOK KU.SUNDARAY-MP	M/S ASWIN.K. DAS,B.R. TRIPATHY,M/S. PRADIPTA VE
34	BLAPL/6022/2018 75/2020	NIRUPAMA SUNDARAY-MP	M/S A.K. DAS,S. DAS,B.R. TRIPATHY
35	BLAPL/6023/2018 76/2020	RABI NARAYAN SAHU-MP	DEBASIS SARANGI
36	BLAPL/692/2020 77/2020	SK.ISLAUDDIN-MP	RAJIB LOCHAN PATTNAIK
37	BLAPL/204/2020 77/2020	MANAGER, MAGMA H.D.I. G.I.CO. LTD.-MP	ADAM ALI KHAN
38	FAO/1035/2019 78/2020	BINOD KUMAR SAHOO-MP	S.K.BHANJADEO
39	BLAPL/11270/2019 78/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD	PRASANTA KUMAR MAHALI
40	FAO/54/2020 79/2020	PRASANTA KUMAR PALEI-MP	DAYANANDA MOHAPATRA
41	BLAPL/2050/2019 79/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD	PRASANTA KUMAR MAHALI
42	FAO/71/2020 79/2020	DOLAGOBINDA BEHERA-MP	AJODHYA RANJAN DASH
43	WA/285/2019 80/2020	RAJANIKANTA DALABEHERA-MP	DEBASNAN DAS
44	BLAPL/731/2020 80/2020	RITA BHOI-MP	SIDHARTH MISHRA
45	WA/647/2019 81/2020	ARABINDA BOSE-MP	SASWAT DAS
46	WA/641/2019 82/2020	SRINIBASH MOHANTY-MP	SASWAT DAS
47	WA/642/2019 83/2020	RAJATA KANTA DASH-MP	SASWAT DAS
48	WA/643/2019 88/2020	UMESH CHANDRA PATRA @ UMESH PATRA-MP	SURESH KUMAR JENA
49	CRLREV/59/2020 89/2020	GANESH LAL SAHU-MP	SURESH KUMAR JENA
50	CRLREV/60/2020 90/2020	SARITA MISHRA-MP	NIRANJAN LENKA
51	CRLREV/62/2020 92/2020	SURESH CHANDRA DUTTA-MP	P.C.ACHARYA
52	CMP/73/2020 92/2020	SANTOSH KUMAR TRIPATHY-MP	MD.RIAZ
53	CRLREV/63/2020 93/2020	HARIHAR MARANDI-MP	SIDHHESWAR BAUG
54	CMP/83/2020 93/2020	HIMANSHU SEKHAR PRADHAN @ HIMANSHU SEKHAR PRADHAN-MP	PRADIP KUMAR PATI
55	CRLREV/65/2020 94/2020	PRABHAT KUMAR SWAIN-MP	BIBHUTI BHUSAN MISHRA 2
56	CMP/84/2020 94/2020	SEK CHAND BABU-MP	M.A.ALI
57	CRLREV/887/2019 94/2020	THE BRANCH MANAGERR, NEW INDIA ASSURANCE CO. LTD	GIDDIMPTA
	MACA/41/2020		

58	95/2020 CMP/85/2020	KARTIK CHANDRA MOHANTY-MP	NILA MADHAB PRAHARAJ
59	95/2020 CRLREV/66/2020	AMARESH KHUNTIA-MP	RAMAKRISHNA NAIK
60	95/2020 MACA/42/2020	RELIANCE GENERAL INSURANCE CO.-MP	G.P.DUTTA
61	96/2020 CMP/86/2020	MAHENDRA KUMAR ROUSTRAY-MP	SUVASHISH PATTANAIAK
62	96/2020 MACA/42/2020	RELIANCE GENERAL INSURANCE CO.-MP	G.P.DUTTA
63	97/2020 MACA/43/2020	THE MANAGER, BAJAJ ALLIANZ G.I.CO. LTD.-MP	G.P.DUTTA
64	98/2020 MACA/43/2020	THE MANAGER, BAJAJ ALLIANZ G.I.CO. LTD.-MP	G.P.DUTTA
65	99/2020 MACA/44/2020	THE NEW INDIA ASSURANCE CO.-MP	G.P.DUTTA
66	100/2020 MACA/923/2013	COMNR.-CUM-SECY-MP	ADDL.STANDING COUNSEL
67	101/2020 MACA/45/2020	KAILASH CHANDRA DAS-MP	ANTARYAMI DASH
68	102/2020 MACA/46/2020	SWAPNA NAYAK-MP	BIRANCHI NARAYAN RATH
69	141/2020 CRLA/68/2020	GOBARDHAN MALIK-MP	ROHIT MAHATO
70	142/2020 CRLA/68/2020	GOBARDHAN MALIK-MP	ROHIT MAHATO
71	143/2020 CRLA/68/2020	GOBARDHAN MALIK-MP	ROHIT MAHATO
72	144/2020 CRLA/206/2018	KAPILA@KAPILDEB SABAR-MP	M/S.BIRAJA PRASANNA DAS
73	145/2020 CRLA/69/2020	SURJYA @ SURJYAMANI PRADHAN-MP	ARUN KUMAR DAS
74	146/2020 CRLA/69/2020	SURJYA @ SURJYAMANI PRADHAN-MP	ARUN KUMAR DAS
75	146/2020 CRLMC/224/2020	DHIREN PRADHAN-MP	K.KHANTIA
76	147/2020 CRLA/70/2020	LOCHAN UDABAR-MP	PARTHA SARATHI NAYAK
77	148/2020 CRLA/70/2020	LOCHAN UDABAR-MP	PARTHA SARATHI NAYAK
78	148/2020 CRLMC/225/2020	P.NILAKANTHA REDDY-MP	CHITTA RANJAN DASH
79	149/2020 CRLA/70/2020	LOCHAN UDABAR-MP	PARTHA SARATHI NAYAK
80	149/2020 CRLMC/226/2020	PRAKASH KUMAR JENA-MP	CHITTA RANJAN DASH
81	150/2020 CRLA/887/2019	BIMAL ROUT-MP	M/S.SUBODH KUMAR MOHANTY
82	150/2020 CRLMC/228/2020	SRIKANTA SHA-MP	MANAS CHAND
83	151/2020 CRLA/887/2019	BIMAL ROUT-MP	M/S.SUBODH KUMAR MOHANTY
84	151/2020 CRLMC/231/2020	ALEKHA CHANDRA BEHERA-MP	SUSANTA KUMAR MISHRA
85	152/2020 CRLA/658/2012	RAJKISHORE SATAPATHY-MP	M/S.DEBA PRASAD DAS
86	152/2020 CRLMC/232/2020	SUNDARI PATRA-MP	SAROJ KUMAR DASH
87	153/2020 CRLA/322/2019	BENA BAHADUR-MP	SMRUTI RANJAN MOHAPATRA
88	153/2020 CRLMC/233/2020	CHINMAYEE PATRA@RAUL-MP	SARADA PRASAD DASH
89	154/2020	DHAN KHORA-MP	M/S.PRASANTA KU.NANDA

90	CRLA/342/2016 154/2020 CRLMC/234/2020	SANTOSH PATRA-MP	CHINMAYA MOHANTY
91	155/2020 CRLA/736/2019	KABULA@DAITARI SAHOO-MP	RANJIT KESHORY RAY
92	155/2020 CRLMC/235/2020	MRUTYUNJAY JENA@DHULIA-MP	PRAVASH CH.JENA
93	156/2020 CRLA/215/2018	MANA@MANA RANJAN MALLICK-MP	M/S.PRASANTA KUMAR NANDA
94	156/2020 CRLMC/243/2020	SATYABRATA SWAIN-MP	SUSANT KUMAR NATH
95	157/2020 CRLA/73/2020	KAMBU HATI-MP	MANOJ KUMAR PATI
96	158/2020 CRLA/73/2020	KAMBU HATI-MP	MANOJ KUMAR PATI
97	158/2020 CRLMC/244/2020	KARUNAKAR PRADHAN-MP	SABYASACHI MISHRA
98	158/2020 ABLAPL/18227/2019	PRASAN PALAI-MP	N.SAHANI
99	159/2020 CRLA/73/2020	KAMBU HATI-MP	MANOJ KUMAR PATI
100	1231/2020 WP(C)/22340/2019	RAJESH KU.SAMAL-MP	M/S.SIDHARTHA MISRA
101	1232/2020 WP(C)/2881/2020	BHUPENDRA PR.NAYAK-MP	SUSHANTA KU.PRADHAN
102	1234/2020 WP(C)/2886/2020	MANJULA PANDA-MP	M/S.RAMAKRISHAN BISOI
103	1235/2020 WP(C)/18716/2019	ANITARANI SETHY-MP	M/S RAJENDRA N.ROUT
104	1236/2020 WP(C)/2887/2020	UNION OF INDIA-MP	M/S. SUDHIR KUMAR PATRA
105	1237/2020 WP(C)/2888/2020	LAXMIPRIYA SUTAR-MP	RAMAKRISHNA BISOI
106	1239/2020 WP(C)/2889/2020	LABANGA LATA SWAIN-MP	RAMAKRISHNA BISOI
107	1240/2020 WP(C)/29151/2013	LATA PRUSTY-MP	M/S.KALPATARU PANIGRAHI
108	1241/2020 WP(C)/2890/2020	BALAKRUSHNA PANDA-MP	M/S.MANORANJAN ACHARYA
109	1242/2020 WP(C)/2891/2020	KANCHANBALA PATTNAIK-MP	RAMAKRISHNA BISOI
110	1243/2020 WP(C)/2892/2020	KUSUMA DEI-MP	RAMAKRISHNA BISOI
111	1244/2020 WP(C)/2893/2020	AHALYA NAYAK-MP	RAMAKRISHNA BISOI
112	1245/2020 WP(C)/2894/2020	MANJULATA SWAIN-MP	RAMAKRISHNA BISOI
113	1246/2020 WP(C)/2895/2020	SUSAMA MOHANTY-MP	RAMAKRISHNA BISOI
114	1247/2020 WP(C)/2897/2020	SNEHALATA DAS-MP	RAMAKRISHNA BISOI
115	1248/2020 WP(C)/2898/2020	UMA BEHERA-MP	RAMAKRISHNA BISOI
116	1250/2020 WP(C)/2901/2020	VIBEKANANDA ADHIKARY-MP	M/S.BIGYAN KUMAR SHARMA
117	1251/2020 WP(C)/2902/2020	MALAY K.ROUTRAY-MP	M/S.M.R.DHAL
118	1252/2020 WP(C)/18784/2019	SHANTILATA BOHIDAR-MP	M/S.MANOJ KUMAR MOHANTY
119	1253/2020 WP(C)/18781/2019	ANANTARAM MISHRA-MP	M/S.MANOJ KUMAR MOHANTY
120	1254/2020 WP(C)/18781/2019	ANANTARAM MISHRA-MP	M/S.MANOJ KUMAR MOHANTY

121	1255/2020 WP(C)/2332/2020	HOCKEY, ODISHA-MP	DAYANANDA MOHAPATRA
122	1256/2020 WP(C)/2789/2020	PRAKASH KUMAR MALLICK-MP	M/S. P.N.BHUTIA
123	1257/2020 WP(C)/2910/2020	DINABANDHU SWAIN-MP	M/S.ROHIT MAHATO
124	1258/2020 WP(C)/2911/2020	CHAITANYA KUMAR MOHANTA-MP	M/S.SAMEER KUMAR DAS
125	1259/2020 WP(C)/2691/2020	ARUN BARPANDA-MP	M/S.RAMAKANTA SARANGI
126	1260/2020 WP(C)/2912/2020	SUKANTA GARABADU-MP	M/S.SATYAJIT MISRA
127	1261/2020 WP(C)/18784/2019	SHANTILATA BOHIDAR-MP	M/S.MANOJ KUMAR MOHANTY
128	1262/2020 WP(C)/2915/2020	BIJAY SRINIVAS NAG-MP	M/S.SAILABALA JENA
129	1263/2020 WP(C)/2916/2020	MOHAN KANHAR-MP	M/S.SAILABALA JENA
130	1264/2020 WP(C)/2917/2020	PRAKASH CHANDRA PANDA-MP	SUKANTA KUMAR DALAI
131	1266/2020 WP(C)/2918/2020	HIRADHAR MAJHI-MP	SUKANTA KUMAR DALAI
132	1267/2020 WP(C)/2919/2020	BIJAY KUMAR PANDA-MP	SUKANTA KUMAR DALAI
133	1268/2020 WP(C)/2920/2020	RAMA KUMAR SAHU-MP	SUKANTA KUMAR DALAI
134	1269/2020 WP(C)/2921/2020	SARATA CHANDRA NAYAK-MP	M/S. SIDHARTH SANKAR MOHAPATRA
135	1270/2020 WP(C)/6099/2018	BINOD BIHARI PANIGRAHI-MP	MR.ASHOK MOHANTY, M/S.DILLIP KUMAR MOHAPATRA
136	1271/2020 WP(C)/2936/2020	SURENDRA BHOI-MP	M/S. ANTARYAMI SWAIN
137	1272/2020 WP(C)/2937/2020	PRAVAT KUMAR DASH-MP	M/S.RAVICHANDRAN IYER
138	1273/2020 WP(C)/2937/2020	PRAVAT KUMAR DASH-MP	M/S.RAVICHANDRAN IYER
139	1274/2020 WP(C)/2937/2020	PRAVAT KUMAR DASH-MP	M/S.RAVICHANDRAN IYER
140	1275/2020 WP(C)/2945/2020	PRAVAKAR MISHRA-MP	M/S.KRISHNA CHANDRA SAHU
141	1276/2020 WP(C)/2948/2020	KAILASH CHANDRA BEHERA-MP	M/S. KRISHNA CHANDRA SAHU
142	1277/2020 WP(C)/2955/2020	BRAJAKISHORE SAHOO @ BARAJU SAHOO-MP	M/S. B.S.DASPARIDA
143	1278/2020 WP(C)/2959/2020	MANAS KUMAR SAHU-MP	M/S. ANJAN KUMAR BISWAL
144	1279/2020 WP(C)/251/2019	SANTOSH KUMAR SAHOO-MP	M/S.BIDYALOK MOHAPATRA
145	1280/2020 WP(C)/2962/2020	ALOK KUMAR SAHOO-MP	M/S.ANJAN KUMAR BISWAL
146	1282/2020 WP(C)/849/2020	PHULSINGH MAJHI @ BHATRA-MP	M/S.TUKUNA KUMAR MISHRA
147	1283/2020 WP(C)/2968/2020	MAYADHAR NAG @ HARIJAN-MP	M/S.TUKUNA KU.MISHRA
148	1284/2020 WP(C)/2969/2020	GUNANIDHI SAHOO-MP	B.B.SWAIN
149	1285/2020 WP(C)/2972/2020	PRANABANDHU SAHOO-MP	B.B.SWAIN
150	1286/2020 WP(C)/2987/2020	JAJATI KISHORE BEHRA-MP	SANTANU KUMAR SARANGI
151	1287/2020 WP(C)/2996/2020	M/S.ODYSSEY ADVANCED TELEMETICS SYSTEMS(OATS)MP	M/S.KRISHNABALA ROY CHOUDHURY
152	1288/2020	DEENABANDHU ADHIKARI-MP	M/S.HARA PRASAD RATH

153	WP(C)/2997/2020 1289/2020	MADHABI DUTTA-MP	m/s bibekananda bhuyan,,s.patram.k.beheraM/S.PRAFULLA
154	WP(C)/1266/2018 1290/2020	BHAGABAN DORA-MP	M/S.DIGAMBARA MISHRA
155	WP(C)/3009/2020 1291/2020	DEVRAJ TRIPATHY-MP	M/S.MIHIR KUMAR DASH
156	WP(C)/3010/2020 1292/2020	BHAGABAN DORA-MP	M/S.DIGAMBARA MISHRA
157	WP(C)/3009/2020 1293/2020	MONALISA SETHY-MP	M/S. ASHOK KUMAR BEHERA
158	WP(C)/3016/2020 1294/2020	JAYANTI NAYAK-MP	M/S. SANGRAM JENA
159	WP(C)/3017/2020 1295/2020	JAYANTI NAYAK-MP	M/S. SANGRAM JENA
160	WP(C)/3017/2020 1296/2020	SUJATA SUKLA-MP	B.B.SWAIN
161	WP(C)/3020/2020 1297/2020	M/S VIPUL LTD.-MP	M/S.S.MOHAPATRA
162	WP(C)/3022/2020 1298/2020	M/S VIPUL LTD.-MP	M/S.S.MOHAPATRA
163	WP(C)/3024/2020 1299/2020	M/S VIPUL LTD.-MP	M/S.S.MOHAPATRA
164	WP(C)/3027/2020 1300/2020	GURU CHARAN SAMAL-MP	M/S.S.K.MANDAL
165	WP(C)/17350/2019 1301/2020	M/S VIPUL LTD.-MP	M/S.S.MOHAPATRA
166	WP(C)/3029/2020 1302/2020	ZIAUDDIN KHAN-MP	M/S.K.C.TRIPATHY
167	WP(C)/3033/2020 1303/2020	MADHURI GOUDA-MP	M/S.PRAVASH CH.JENA
168	WP(C)/3036/2020 1304/2020	MADAN MOHAN SAHU-MP	M/S.PRAFULLA KUMAR RATH
169	WP(C)/20765/2019 1306/2020	RAUTA RAUTARANI SHG-MP	M/S.AMITAV DAS
170	WP(C)/11818/2019 1308/2020	M/S SHREE STEELS-MP	M/S.K.K.SAHOO
171	WP(C)/3052/2020 1309/2020	BIMAL KUMAR JAJODIA-MP	SUPRIYA PATRA
172	WP(C)/3056/2020 1310/2020	KAMAL KUMAR JAJODIA-MP	SUPRIYA PATRA
173	WP(C)/3058/2020 1311/2020	BAIJAYANTI SAHOO-MP	M/S.K.MOHAMMAD
174	WP(C)/3060/2020 1312/2020	SANTOSH KUMAR SAHOO-MP	SUPRIYA PATRA
175	WP(C)/3062/2020 1313/2020	ARCHANA SHAH-MP	SUPRIYA PATRA
176	WP(C)/3063/2020 1315/2020	RAMCHANDRA PRATIHARI-MP	M/S.GOPINATH MISHRA
177	WP(C)/3066/2020 1316/2020	KAPILA @ KAPILENDRA MAHALIK-MP	M/S.A.B.PARIDA
178	WP(C)/3067/2020 1317/2020	CHILLIKARANI FISH TRADING PVT.LIMITED-MP	M/S. H.N.MOHAPATRA
179	WP(C)/3076/2020 1318/2020	SUBASH CHANDRA MATALIA-MP	M/S.SUBHASISH DAS
180	WP(C)/3075/2020 1319/2020	ORISSA STATE COOPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK EMPLOYEES UNION-MP	
181	WP(C)/3077/2020 1320/2020	SANJUKTA PATNAIK-MP	M/S.PRAFULLA KUMAR RATH
182	WP(C)/3078/2020 1321/2020	AMAR JUMAR PRATAP SINGH-MP	M/S.AVIJIT PAL
183	WP(C)/24258/2019 1322/2020	GAURAV SAHOO-MP	M/S.PRAFULLA KUMAR RATH
	WP(C)/3080/2020		

184	1323/2020 WP(C)/24258/2019	AMAR JUMAR PRATAP SINGH-MP	M/S.AVIJIT PAL
185	1324/2020 WP(C)/3783/2019	TARLA ISWARI-MP	M/S PRASNNA KUMAR MISHRA
186	1325/2020 WP(C)/3079/2020	BINOD KU.MAHALIK-MP	M/S.A.B.PARIDA
187	1326/2020 WP(C)/3081/2020	M/S.MAA MANGALA CONSTRUCTION AND ENGINEERING PROMESH KUMAR SAHU	
188	1327/2020 WP(C)/3082/2020	SANTOSH NAIK-MP	M/S.SULOCHANA PATRO
189	1328/2020 WP(C)/3083/2020	RAMA CHANDRA NAIK-MP	M/S.SULOCHANA PATRO
190	1329/2020 WP(C)/3084/2020	SANATAN JENA-MP	M/S.SHUBHENDU KUMAR PARIDA
191	1331/2020 WP(C)/3086/2020	EXECUTIVE ENGINEER,CESU-MP	M/S.RAMANATH ACHARYA
192	1333/2020 WP(C)/3087/2020	KISHORE KUMAR BAG-MP	M/S.KALI PRASANNA MISHRA
193	1335/2020 WP(C)/3094/2020	SUDHAKAR DAS-MP	M/S.DILLIP KUMAR MOHAPATRA
194	1336/2020 WP(C)/3096/2020	SAILABALA SETHI-MP	M/S.PRAFULLA KUMAR RATH
195	1337/2020 WP(C)/3097/2020	PRAMOD KUMAR LENKA-MP	M/S.SUJATA JENA
196	1338/2020 WP(C)/3108/2020	MALAYA KUMAR DAS-MP	M/S.SABITA RANJAN PATTNAIK
197	1339/2020 WP(C)/3109/2020	GANGADHAR MISHRA-MP	M/S.SUMANTA KUMAR NAYAK
198	1340/2020 WP(C)/3111/2020	MAA TARINI WOMEN SELF HELP GROUP-MP	M/S.S.P.DAS
199	1341/2020 WP(C)/3121/2020	SANTOSH KUMAR DEBATA-MP	M/S.ANNANTA PRASAD MISHRA
200	1342/2020 WP(C)/3124/2020	NARASINGH BEHERA-MP	M/S.S.K.NAYAK
201	1343/2020 WP(C)/3127/2020	NARASINGH BEHERA-MP	M/S. S.K.NAYAK
202	1344/2020 WP(C)/3138/2020	KARTIK PRAMANIK-MP	M/S.SATYABRATA MOHANTY
203	1345/2020 WP(C)/3140/2020	PRABIN KUMAR SA-MP	M/S.A.K.SAHOO
204	1346/2020 WP(C)/3141/2020	BHOLARAM ROUT-MP	B.K.NAYAK
205	1347/2020 WP(C)/3142/2020	DINGAR MAJHI-MP	B.K.NAYAK
206	1348/2020 WP(C)/3144/2020	KHIRASINDHU HERNA-MP	B.K.NAYAK
207	1349/2020 WP(C)/3154/2020	AMARBAR MALLICK-MP	M/S.K.K.SWAIN
208	1350/2020 WP(C)/3160/2020	SITAMANI MEKAP-MP	M/S.AMITAV MOHANTY
209	1351/2020 WP(C)/3163/2020	ASHOK KU.PANDA-MP	SHASHI BHUSAN JENA
210	16/2020 CRLMP/1518/2019	TAPAS KUMAR PANDA-MP	
211	17/2020 CRLMP/1318/2019	SUDHAKAR SAHOO-MP	
212	30/2020 CONTC/2174/2019	KRUSHNA CHANDRA PRADHAN-MP	
213	81/2020 BLAPL/9684/2019	SANTANU DEEP @ GULTHU-MP	
214	91/2020 CRLREV/476/2014	SANTOSH KU.MANSINGH-MP	
215	147/2020	JITENDRA KUMAR RANJIT @ JITU RANJIT-MP	

216	CRLMC/884/2019 153/2020	JITENDRA KU.KAR-MP	
217	ABLAPL/10995/2019 154/2020	PURNA CHANDRA PRADHAN-MP	
218	ABLAPL/11442/2019 155/2020	DEBASIS NANDA-MP	
219	ABLAPL/11463/2019 156/2020	BANSI NAHAK-MP	
220	ABLAPL/18465/2019 157/2020	SRINIBASH GAN-MP	
221	CRLMC/3499/2019 157/2020	RABI @ RABI CHANDRA SAHOO-MP	
222	ABLAPL/16371/2019 159/2020	BAPI MAHABHOI-MP	
223	ABLAPL/11308/2019 160/2020	RABINDRANATH SETHI@RABINDRA SETHI-MP	JYOTIRMAYA SAHOO
224	ABLAPL/4643/2018 161/2020	SUREKHA ROUTARAY-MP	
225	ABLAPL/19497/2019 1233/2020	BHAGYADHAR PATRA-MP	
226	WP(C)/1439/2020 1238/2020	PRADEEP KUMAR SAHOO @ PRADIP SAHOO-MP	
227	WP(C)/15893/2019 1249/2020	HOTEL AND RESTAURANT ASSOCIATION OF ODISHA-MP	
228	WP(C)/25991/2019 1265/2020	SHISHIR K.SAMAL-MP	
229	WP(C)/19863/2012 1281/2020	M/S.AADIPOWER TECH PVT.LTD.-MP	
230	WP(C)/1672/2020 1305/2020	RABINDRA KU SAHOO-MP	
231	WP(C)/27480/2019 1307/2020	CALCUTTA INDUSTRIAL-MP	
232	WP(C)/9563/2008 1314/2020	RANJAN KUMAR MOHANTY-MP	
233	WP(C)/25115/2019 1330/2020	PURNA CHANDRA SAMANTARAY-MP	
234	WP(C)/7087/2019 1332/2020	BASANTA KUMAR PATTANAIAK-MP	
235	WP(C)/1140/2020 1334/2020	TAIMINA BIBI-MP	
	WP(C)/27910/2019		